[Mr. Chairman]

Joint Committee on the Mental Health Bill, 19.81. Shri Sukhdev Prasad.

MOTION FOR EXTENSION OF TIME FOR PRESENTATION OF REPORT OF JOINT COMMITTEE ON THE MENTAL HEALTH BILL, 1981

SHRI SUKHDEV PRASAD (Uttar Pradesh) : Sir, I beg to move the following Motion :

"That the time appointed for presentation of the Report of the Joint Committee of the Houses on 'the Mental Health Bill, 1981, be further extended up to the first day of the last week of the Hundred and Thirty-eight Session of the Rajya Sabha."

SHRI LAL K. ADVANI (Madhya Pradesh) : Sir, on a point of Order.

MR. CHAIRMAN : I know what you are going to say.

SHRI LAL K. ADVANI : It is not the convention to oppose a motion of this nature, but I do take this opportunity to point out that this Committee has been in existence for a very very long time and even before this 1981 BUI was introduced, there was a Joint Select Committee on a similar Bill in the year 1978-79. And it is high time that the committee completed its work. That is all.

SHRI DIPEN GHOSH : (West Bengal) : It won't suffer from mental health.

MR. CHAIRMAN : Will the mover give the reasons for the delay?

SHRI SUKHDEV PRASAD :JSir, please allow me.

MR. CHAIRMAN : Mr. Advani, do you oppose it?

SHRILAL K. ADVANI: No, Sir.

Matter of Urgent 176 Public Importance MR. CHAIRMAN :The question

is :

'That the time appointed foi presentation of the Report of the Joint Committee of the Houses on the Mental Health Bill, 1981, ~be further extended up to the first day of the last week of the Hundred and thirty-eighth Session of the Ra j\ a Sabha.

The motion was adopted.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Mounting Unemployment in the country

MR. CHAIRMAN : Now, Calling Attention. Shri Suresh Kalmadi.

SHRI SURESH KALMADI : (Maharashtra) : Sir, I call the attention of the Minister of Labour to the mounting unemployment in country and the steps taken by the Government in this regard.

Where is the Labour Minister?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT(SHRI CHANDU-LAL CHANDRAKAR) : Sir, as you know,...

MR. CHAIRMAN : You read the statement first.

SHRI SURESH KALMADI: This is how the Government is tackling the unemployment problem.

SHRI K. MOHANAN (Kerala): How callous ? For the last two or three days this is happening.

MR. CHAIRMAN : Ycu don't have the statement ? I can give you a copy.

SHRI CHANDULAL CHAND-RAKAR : Sir, I thought that instead of reading it, I will say it extempore.

MR. CHAIRMAN : No, that is not the procedure. The correct, procedure is that you Have to read-the statement.

SHRI CHANDULAL CHAN-DRAKAR : Sir, Government are fully aware of the unemployment situation in the country. Recognising the fact • that meaningful solution-to the problem of poverty, unemployment and undt remployment can l>e found only within the framework of rapidly expanding economy, the 6th Five Year Plan envisaged an annual rate of growth of the economy of 5.2 %. The plan also recognised that even this rate of growth would require to be supplemented by more direct means of reducing poverty, specially in rural areas and therefore, envisaged programmes of direct productive benefits to the: poor involving transfer of assests and the generation of wage employment tl ran special programmes, like National Rural Employment Programme, Integrated Rural Development Programme, Scheme for Training of Rural Youth for Self-Employment, Rural Landless Employmeat Guarantee Programnr, etc. and provision of Social Services through the Minimum Needs Programme and other programmes. Since it would not be possible to provide salarised jobs to all those who are seeking such jobs, deliberate attempts have also Ijeen made to promote activity in the informal or self-employment sector.

The 7th Five Y'ear Plan has n tly been approved by the National Development Council. According to that document, the number of employment opportunities generated during the 6th Five Year Plan period was of the order of 35.60 million standard person years. The special employment programmes had a substantial impact on employment generation. For instance, the Integrated Rural Development Programme benefited about 16.58 million families against a target of 15 Million families during 1980-85. While National Rural Employment Programme has en ated 1775 million mandays of employment during 1980-85, the Rural Landless Employment Guarantee Programme created about 260 million mandays

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of employment during 1983-85. The scheme for Training of Rural Youth for Self-Employment has trained about 1 million rural youth of which about .50% have settled down in self-employment. The new scheme for providing self-employment to the educated unemployed has benefited 2.42 lakh educated unemployed during 1983-84 and 2.29 lakh during 1984-85. The growth rate of 5.2% envisaged in the 6th Five Year Han has also been achieved.

The Central element in the development strategy of the 7th plan is also die generation of productive employment. The special employment programmes such as NREP, RLEGP etc. would continue and be expanded. It has been envisaged that the growth of economy would not only increase production but also provide the capacity for absorbing the backlog of unemployment and under-employ-

itt and a substantial proportion oi additions to the labour force. It has been estimated that the backlog of unemploym'nt at the outset of the *ith* plan, i.e. in March, 1985 has b~n of th^ ord.r of 9.2 million (for the age group 5). The net addition of the labour force in this age group during the 7th plan period (1985-90) would be 39-38 million. It is expected that additional employment of the order of 40.36 million standard person years would be generated during the plan period *i.e.* in 1985-86. Since this figure is more than the figure relating to the addition to the labour force during the same period *i.e.* 39.38 million, the backlog of unemployment at the end of the plan is likely to l[^]e less than that at the beginning of the plan.

SHRI SURESH KALMADI : Mr. Chairman, Sir, the last sentence of the statement is this : "... the backlog of unemployment at the end of the plan is likely to be less tlian that at the beginning of the plan." It is indeed a very very tall order. I do not know how the Government is going to go about it. [Shri Suresh Kalmadi]

[The Deputy Chairman in the Chair]

Madam, when the new Government came, people felt that this is a Government of young people and the first job they will take in hand is the problem of unemployment. It also being the International Year of the Youth one expected that some major thrust in the field of unemploymet will be made. But, indeed, it is very disappointing to note when we read the Seventh Five Year Plan that the provision for unemployment has been totally inadequate. But I for one am not looking forward to going into the twenty-first century because I am aware of the fact that by that time the unemployment problem in the country would have reached such dimensions that the figure of the unemploy-d people, as per the indications of the economists, in the vear 2000 A.D. would cross the 12 crore mark ! The Youth of India could not take part freedom in the struggle. But they are ready to give their blood and sweat and oil for building a new India and the Government must give them a chance. Now, how many people are registered with the Employment Exchanges In 1982. 19.7 million people had registered themselves with the Employment Exchanges. In 1983, the figure rose to 21.9 million and, in 1984 it was 23.5 million. Now, in August 1985, the figure has risen to 25.4 million. I am seeing the Minister nodding his head in disapproval. But let me tell him that this is given in reply to an unstarred auestion. Unstarred Question No. 1027 of the 26th November, wherein the Minister has said that in August 1985 the figure is 25.4 million which means that in eight months of this year, the number of those people who registered themselves with the Employment Exchanges has gone up by two million. That is really astounding and tins has never happened before two million in eight months ; This is the direct consequnece of the policies followed by the present Government and this is my charge. Also Madam, everybody

is not registering himself in the Employment Exchange. The number of the unemployed people who have not registered themselves with the Employment Exchanges in the country today is 5.5 crores and the figure relating to the people who have registered tiiemselves with the Employment Exchanges is 2.54 crores. This is a staggering figure and diis is the magnitude of the problem in this country today. In the Seventh Plan, you are going to create employment to the extent of 40 million standard person years only. What about the backlog? I would like to ask you as to what you have done in the Seventh Plan to cater to diis tremendous backlog. You make a brave assertion saying that tilere is going to be less umemployment at the end of the Seventh Five Year Plan. But I have my own grave doubts. It is going to be a galloping figure as it has been this year. In 1986, it is likely to go up by another 12 million, I mean, the member of youths registered die Employment with Exchanges. What schemes have you got for providing employment to your youths? Your loan melas? These are all gimmicks only ultimately and you have no concrete programme for providing employment. Madam, forty-two per cent of our country's population is below the age of 15 and it is a matter of great concern to our young people as to what would be the future for them. You have seen what happened in Punjab and you have seen what happened in Assam. What is the reason behind those things? What the reason for tilese agitations? The is basic reason is the problem of unemployment. And, Madam, it is a pity tilat the Government, headed by a young Prime Minister, has not taken up this particular matter as its number one priority. Leave aside die question of giving jobs. You What take the new textile policy. it done? People in the handloom has sector and the people in this powerloom sector in dieir thousands have been thrown out of their jobs; people in thier thousands have lost jobs. The

nation is going agog, just because there was a statement from the Prime Minis ter that we are going to move into the twenty-first'century, and everybody is talking about computers, about microprocessors and about robots. This way we are only aping the West and by aping the west we are not going to solve the unemployment problem in the country. Our problems are quite different. In the west, they want labour-saving devices. But in our country, we have got people and we have got a huge population and the number of unemployed people is 5.5 crores. So, by blindly aping the west, you are not going to solve the problem of unemployment and that is not going to work. There is evidently a clash between the interests of computers and modern technology on the one hand and the growing educated unemployment on the other, what is required today, is a national policy on the use of computers. After all, there are places where the com puters ; ire to be put to use. Defini tely, cf mputers are required in the Atomic Energy Deprtment; may be in our science and Technology Department; may be they are required in the Indian Railways for ensuring safety of the entire network. Yes, in these places computers are required.

I would support your view point. , But not to officers. What is the requirement of giving computers to offices? Who are the first to use computers in India. It was the LIG which first introduced computers. But have you studied what happened ? They may not have retrenched anybody but for the period from 1974 to 1983, for eight years, they did not take a single person more in the LIC. This is the situation. We have got people. You can utilise them. How many are rotting in the employment exchanges. You are giving computers to imcompetent officers. This is particularly objected to. There should be a ban on computers in offices.

Under the garb of technology, material has been imported. I am for

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technology. It should be imported, because we have to keep upto date with modern industry. Definitely we must have the latest technology. But under the garb of technology, what are we doing We are bringing material. We are becoming experts. But under the garb of technology, a lot of things are coming in. I am not talking through my hat. I will give you the figures for the last four months. From April to July 1985, exports were worth Rs. 2290 crores. And how much imports Rs. 6.050 crores. That means the adverse trade gap in four months is Rs. 3100 crores. I charge that this is the direct result of your liberalisation policy. The desire to expose the Indian industry to competition is welcome. But if you try to throw the doors wide, there is a danger. Some of Indian industries, which have the been built up over the years are proud that they have been involved in import substitution. But what is happening to these units which are . supposed to have played a role in the country, which are proud to have done import substitution ? These very units today are closing down. are becoming They sick. So unemployment is happening in a big manner. On the other hand, foreign companies are dumping their goods in the Indian market. This is all in the name of so-called technology. Scarcity of rupee resources is also leading to tight credit, which has become necessary. To import equipment under that name, all sorts of equipments are imported. As a result, this equipment is manufactured in India but because of tied aid, with the main thing a lot of side things also come in. The result of it is that there is underutilisation of indigenous capacity, and it renders healthy units sick. That also is a major problem facing the country and leading to the unemployment problem, and so the policy followed by our country, of selfreliance, is being steadily given a gobye. The Government must take а declaration that all its policies of science and technology and industry must b_c employment-oriented. All license

[Shri Suresh Kalmadi] and trade policies must also *he*. employment-oriented. Capital cm- I ployment ratio must be there. Supposing you give Rs. 10 crores to an industry, you must ask—in a bank form; there is one line—how many people are going to be employed. But you say it is for import of equipment from outside. What is the philosophy? They say : machinery depreciates, manpower appreciates. So this is the philosophy of Indian industry. This is being encouraged by the Government.

You talk of the public sector. Take your fertilizer plants. Thousands of crores are invested on one fertilizer plant. But how many jobs? It is just 400 iobs. Is this the thinking? Can't you go in for labour-intensive programmes, which is the basic problem of our country? I don't know why? It is common logic. Also, the no industry districts policy has led to widespread unemployment. Industries have been forced to go to a place where tilere is no infrastructure. And this policy has led to massive unemployment in many parts of the country. Also, industries have not gone to the rural areas, about which Mahatma Gandhi has always been talking. If industries are taken to rural areas, this will check people coming from rural areas to cities. One big sector of employment is agriculture which we are all going to bypass. It is the backbone of Indian economy. Madam, it has been pointed out time and again by economists diat Rs. 1 crore invested in industry provides 200 jobs, one crore invested in service industry provides 600 jobs and one crore invested in agriculture provides 2200 jobs.

Take tourism. India is a beautiful country, but we have not encouraged tourism. This is anodier place which has tremendous employment potential.

There are bank schemes for the educated unemployment. The Government has given an order that

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for loans up to Rs. 25000/ there will be no guarantor needed. But even today the banks arc insisting on it. I know many educated unemployed who come to me saying that they cannot get a bank loan because the Bank Manager wants a guarantor. He cannot give a guarantor. Then the Bank Manager asks him to get a deposit of Rs. 10,000/-and he would give a loan of Rs. 25000/-. Now how these poor people arc going to get the deposit The banks are not playing their role properly. Even after nationalisation, they have done nothing for the unemployed.

There have been no facilities for the small scale industries. I demand again that till the product of the small scale industry reaches the market, all interest charges should be waived.

I also demand the abolition of policy of postal order system. It is a sort of unemployment tax. I call it a fraud on the unemployed. Along with the application he has to set a postal order of Rs. 25/-or Rs. 50/- or Rs. loo/-. You know how many people are getting jobs. Why is it that he has to pay this unemployment tax? If you say that it is not in your hands. I would say that-it is very much in your hands. You can make beginning. In public sector а undertakings and in banks they should not be asked to send a postal order. The Government has to take this initiative.

I would suggest that the age of retirement should not be increased time and again. If you want to provide more jobs, the age of retirement should be brought down from 58 years to 55 years.

In big industries where workers are employed, I know that a lot of overtime is being given to them. The industry gives a lot of overtime. This keeps out all those who are unemployed and they cannot get jobs. There must be restrictions on overtime so that people can get jobs.

The public sector has failed completely in the sense that there is instability of policies, sacrifice of business considerations and the inability of political bosses to understand the problems of industry. The youths of this country had great hopes the public sector. in But. unfortunately, they have not been able to play the role that they should have played. I hope you will take steps to tone up the public sector also. (Time bell rings)

In the field of education, the Government has come out with some ideas of changing the system. I hope it will be job-oriented. After 10+2, the youths should be allowed to get jobs and there should be no necessity of degrees for recruitment in jobs. This fundamental change must come about.

Before I end, I would like to ask whether the Government is thinking in terms of a national wage policy which is overdue for a long time. I would like to make a demand that the right to work must be included in the Constitution. This demand has been pending for a long time. Unless it is incorporated in the Constitution, you will not take things seriously. If it had been incorporated in the Constitution, your Seventh Five Year Plan would have been entirely different and it would have been employmentoriented.

I have another suggestion to make. The Government must put one per cent cess on the gross profits of industires and create an unemployment fund. This fund should be

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the core for helping the educated unemployed. One per cent cess on the gross profits of industri-ies should be there. I suggest that there should be an unemployment allowance of Rs. 150 per month to each person who has been there on the rolls of the employment exchange for more than six months. You must be wondering from where this money is going to come. All that you have to do is that you should tone up your public sector. Rs. 30,000 crores are invested there and if they give a return of 10 per cent you will have enough money to gi ve unemployment allowance you can have some more. Madam, my specific question is whether the Go'-ernment will consider scrapping the system of paying postal order and also whether the right of work will be incorporated in the Constitution. Thank you.

श्री कल्पनाम राय (उत्तर प्रदेश) : आदरणीय उपश्वभाषति महोदगा, मै श्रो सुरेश जलमाडी जी को धन्यवाद देना चाहता हूं जि वह हिन्दुस्तान के वैद्यारों के अम्बन्ध में एक डक्काल्पण प्रस्ताव संसद् में लाग् है।

आदरणीय उपसभाषति महोदया, इस समय बेकारो का संखट बहुद भग्नंकर बन गया है। आदरणीय मंत्री जो ने जो जवाब दिया है, उसमें उन्होंने यह कहा हैं कि रूरल लैंडलेस गारुटी स्कीम के माठ्यम के हम करोड़ों लोगों को रोजगार देंगे। रूरल इम्प्लायमेंट गारन्टी स्ठीम के माठ्यम से करोड़ों लोगों को रोजगार रेंगे। इस तरह को वालें उन्होंने अपने स्टेटमेंट में कही है। मैं समझता हूं कि कलमाडी जी का जो आवाकर्षण प्रस्ताव है, उसमें उनका

[श्री कल्पनाथ राय]

मतलब रहा होगा कि जो हमारे यहां पढ़े जिखे, टेक्निकल और नान टैक्निकल बेकार है। उनको इम्पलायमेंट देने की दिशा में सरकार क्या कदम उठा रही है।

भादरणीय उपसभापति महोदया, सर-नार ने 8 ग्रप्रैल, 1985 को जवाग दिया है:---

"As per the available information, the number of educated job seekers, matriculates and above, belonging to both technical and non-technical categories on the live registers of the employment exchanges in the country as on 31-12-1984 was 12.3 million."

यह तो इंप्लायमेंट एक्सचेंज की फिगर्स हैं जो कि लोग रजिस्टर्ड है। मेरा धनुमान है कि जितने लोग रजिस्टर्ड हैं उनसे ग्रधिक जो इस समय रजिस्टर्ड नहीं हैं और बेकार है, तो सबसे बड़ी बात यह हैं कि वे हॉगे। इसके लिए जनता पार्टी ने भी बचन दिया वा कि इस बेकारी की समस्या को इल करेंगे। लेकिन तोन वर्ष के शासनकाल में जित तोन बरोड लोगों को उहोंने इम्प्लाय-मेंट देने की बात कहो थी उनकों इंम्लायमेंट न देवर, तोन करोड़ झौर लोग बेकार बढा दिए । यह इम्प्लायमेंट एक्सचेंज का सटिफिकेट हैं। माननीय मंत्री महोदय ने जो जयाब दिया हैं, उसमें सातवीं पंचवर्षीय बोजना में झापने 20 सूती कार्यंकम के माध्यम छे गांबोंमें रहने वाले करोडों लोग जो बेती बाड़ी करने वाले हैं, उनके लिये

मेरे कहने का मतलब स्कीम दी हैं। यह हैं कि बेकारी हिन्दुस्तान की आज सबसे ग्राज जो संसद सदस्य बडी समस्या है। हैं, जो विधायक हैं, उनके ग्रपने जिलों में जाने पर उनके पास जो बेकारों की बहुत बड़ी संख्या ग्राती है, वह बड़ी समस्या बन गई है। देश में सबसे ज्यादा शिक्षित बेरोजगार है। उनको रोजगार दिलाने के लिए सरकार के पास कोई ठोस और समयबढ योजना नहीं होगी तो इससे स्थिति विस्फोटक हो सकती है ग्रौर ये शिक्षित बेकार देश में अनाकी पैदा कर सकते हैं। आज इनकी समस्या ही सबसे बड़ो समस्या है। आदरणीय मंत्री महोदय ने अपने उत्तर में कष्ठा है :—

"Government are fully aware of the unemployment situation in the country. Recognising the fact that meaningful solution to the problem of poverty, unemployment and

under-employ-ment can be found only within the framework of rapidly expending economy, the 6th Five Year Plan envisaged an annual rate of growth of the economy of 5.2 per cent. The Plan also recognised that even this rate of growth would require to be supplemented by more direct means of reducing proverty, specially in rural areas and therefore, envisaged programmes of direct productive benefits to the poor."

मैं क्राप से कहना चाहता हूं कि केन्द्र सरकार पैसा देती है रूपल लैंक्लंस गारंटी

स्कीम में, रूरल इंप्लायमेंट गारंती स्कीम में।

लेकिन चेडीय सरकार का कोई नियन्त्रण नहीं हैं। जो पैसा जायेगा वह प्रदेश की सरकारें खर्च करायेंगी और केन्द्र क मिनिस्टर अगर जाकर देखता है कि यह पैसा बर्च नहीं हो रहा है तो उन अधिकारियों के खिलाफ कोई एक्यन नहीं ले सकता। मैं यह कहना चाहता हं कि जो सरकार ने योजनायें बनाई हैं सातवीं पंचवर्षीय योजना के अन्तर्गत, देहात में बेकारों की समस्या हल करने के लिये, रूरल लंडलेस स्कोम, नेय-नल रूरल एम्पलायमेंट गारण्टी स्कीम, तो उसका डायरेक्ट निधन्त्रण केन्द्र सरकार क होना चाहिये। क्योंकि मैं जानता हं कि रूरल जैंडलेस स्कीम के अन्तर्गत ठेकेदारों के माध्यम से सड कें बनाने पर पैसा खर्च विध्या जा रहा हैं। ठेकेदार ग्रामीण योजना के अन्तगंत काम करा रहे हैं। लेकिन जनता का इन्वाल्वमेंट उन पैमाने पर नहीं है. गरोब भूमिहोनों का इन्वाल्वमेंट नहीं है और न हो आपका कोई नियन्त्रण हैं और न ही प्रदेश सरकारों का है। जब झाप पैसा देते है, केन्द्र सचकार ग्रंपना बजट करोडों रुपये का बना रही है इस काम के लिये तो उस पर केन्द्र सरकार का डायरेक्ट कंट्रोल होना चाहिये। आप अपना ऐसा कोई अधिकारी. मिनिस्टर भेजें जो उत्तर प्रदेश, बंगाल, बिहार और इपरों जगह जावार यह देखें कि यह पैसा वहां ठोक ढंग से खर्च हो रहा है या नहीं। सातवीं पंचवर्षीय योजना में जो बातें बताई गई हैं उनके लिये केन्द्र सरकार के दारा एक मोनिटरिंग सिस्टम बनाना चाहिये जो, झापको पैसे का उपयोग ठोक से हो रहा है या नहीं, इसको देखभाल करे। केन्द्र सरकार का डारेक्टर नियंत्रण होना चाहिये ।

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हिन्दस्तान एक इषि प्रधान देश है। इस मल्क में सात लाख गांव हैं। महात्मा गांधी ने इसी मुल्क में डिसेन्ट्रालेशन यानी अर्थ व्यवस्था का विकेन्द्रीयकरण पर जोर दिया था, चर्खा संघ की स्थापना की थी, महात्मा गांधी ने कुवि को प्राथमिकता दी थी लेकिन ग्राज गांव ले लाखों पढे लिखे लोग, करोडों पढे लिखे लोग खेती में काम नहीं करना चाहते इसलिए वे खेली का धंधा छोड कर बम्बई, कलकत्ता, दिल्ली, मद्रास, चंडीगढ़ भाग रहे हैं और यहां झाकर स्लम की समस्या पैदा करते है। झाज खेती प्रोफिट की इंडस्ट्री नहीं रह गई है। इसलिए लोग खेती को छोड कर दसरी जगह जा रहे हैं। एक घर में पांच ग्रादमी हैं और उनके पास चार बीवा जमीन है तो यह जमीन एक आदमी के लिए काफी है ग्रौर चार ग्रादमी बेकार हो गये है इसलिए वे छोड़ कर खुद भाग जाते हैं और कलकत्ता, बम्बई, दिल्ली में किसी फेक्टरी में दो-सी. तीन-सी रूपये की नौकरी करते हैं। मैं आपसे निवेदन करना चाहता हं कि जो इंजीनियर, डाक्टर्स बेकार हैं, यह लाखों की संख्या में है, और बीए, एम ए तो करोडों की संख्या में हैं तो इनकी समस्या को इल करने के लिए आप क्या कदम उठाने जा रहे हैं? जो पढे लिखे लोग होते हैं, बीए, एम ० ए० पास हो जाते हैं वे घर का काम नहीं करते है। वे नौकरी ही करना चाहते हैं, और कोई काम नहीं करना चाहते। ग्रीर समाज में अव्यवस्था पैदा करते हैं। मैं आपसे कहना चाहता हं कि आप उतने ही लोगों को शिक्षित कीजिए जिनको ग्राप नौकरी दे सकते हैं। हायर एजुकेजन बिल्कूल बन्द करनी चाहिए। दसवीं या इन्टरमी हिएट पास होने के बाद जड़के में स्या रुचि

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है, किस विषय में रुचि हैं इसको देखना चाहिए ग्रौर उसी के श्रनुसार उनको लगाना चाहिए । पोलीटेक्नीक खोले जाने चाहिएं, टेक्नीकल स्कूल खोले जाने चाहिएं और वहां उनको ट्रेनिंग दी जानी चाहिए । गांव में ट्रेक्टर वनाने का काम हैं, बिजली के बल्ब का काम हैं यह काम देहात के पढ़े लिखे लोगों को सिखाना चाहिए। ट्रेक्टर कैसे ठीक किया जाए, पम्पिंग सैट कैसे ठीक किया जाए, इस चीज को उनको सिखाया जाए। आज कृषि टेक्नीकल होती जा रही हैं। ऐसी जुपि के लिए हमें टेक्नीकल लाखों लोगों को इसमें लगाना चाहिए। मैं सरकार से जानना चाहता हं कि क्या सरकार ने इस दिशों में कोई कदम उठाया है ताकि जो समस्था है उस समस्या के समाधान के लिये अनुकुल इम्पलाईमेन्ट हिन्दुस्तान में पढ़े लिखे लोगों को मिल सके। अन्यया भैं कहना चाहता हं कि स्थिति बडी विस्फोटक होगी और आने वाले दिनों में इसके परिणाम भंयकर होंगे। हमारे देश के प्रधानमंती. श्री राजीव गांधी ने लोक समा के झन्दर सातवीं पंचवर्षीय योजना के मसौदे को पेश करते समय कहा कि झाने वाली सातवीं पंचवर्षीय योजना में देश में बेकारों की संख्या बहुत घटेगी। रूरल लैंडलेस स्कीम के अन्तर्गत करोड़ों लोगों को हम इम्लाईमेन्ट देंगे, नेजनल रूरल इम्पलाईमेन्ट योजना के झन्तर्गत करोड़ों लोगों को हम काम देंगे। ये जो योजनायें बन रही हैं ये छोटे लोगों के लिये बन रही हैं। लेकिन में सरकार से कहना चाहता हूं कि सरकार में जो मंत्री हैं वे खद जायें मेरठ के किसी गांव में,

मुजपफरपुर या बुलन्दणहर के किसी गांव में चले जाइये झौर जाकर जानकारी प्राप्त करें कि रूरल लैंडलेस योजना के झन्तर्गत किस गांव में और किस जिले में कितना काम हुझा है झौर कितना रुपया इस पर खर्च हुझा है तया कितने गरीबों को काम मिला है। मैं आपसे निवेदन करना चाहता हूं कि जब तक केन्द्रीय सरकार अपनी योजना की प्रगति पर नियंत्रण नहीं रखेगी उसका मानेर्टोरंग नहीं करेगी तव तक इस समस्या का हल नहीं होगा।

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दूसरी वात मुझे यह निवेदन करनी है कि देश में कालेज, पोस्ट ग्रेजुएट कालेज, डिग्री कालेज और युनिवर्सिटियां खल रही हैं। लेकिन अगर ग्राप बहा से निकलने वाले पढे-लिखे लोगों को नौकरी नहीं दे सकते हैं तो यनिवर्सिटी और कालेज खोलने की कोई जरूरत नहीं है। आज पढे लिखे लडके टेक्नीकल ग्रीर नान-टेक्नीकल व्यक्ति तथा इंजीनियर बेकार हैं। श्राखिर, इंजीनियरों को क्यों बेकार रखा जा रहा है। ग्राखिर में मैं यह निवेदन करना चाहता हं कि हिन्दुस्तान में म्राज पढ़े-लिखे बेकारों की संख्या बहुत है। जो बी० ए० और एम० ए० पास लड़के बेकार हैं, इंजीनियर बेकार हैं उनको सरकार की तरफ से कम से कम 100 रुपए महीना दिया जाय, जब तक कि वे इम्पलाइड न हो जायें। अगर आप ऐसी व्यवस्था नहीं करेंगे वे देश के अन्दर एक अनाकीं की स्थिति पैदा करेंगे और

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ये लोग समाज की झायिक स्थिति झौर सामाजिक स्थिति में ग्रडचन डालेंगे जिससे हम विकास की दिशा में नहीं बढ सकते हैं। मुझे विश्वास है कि ग्रादरणीय ग्रामीण विकास मंत्री इस समस्या की गंभीरता को मद्दे नजर रखते हए हिन्दस्तान के करोड़ों य वकों को इम्पलाईमेंट देने की दिशा में एक ठोस ब्रौर समद-बढ़ योजना बनायेंगे ताकि हम अपनी अम शक्ति का इस्तेमाल करके देश का विकास कर सर्कें। ग्रागर ग्रामेरिका को ग्रापने डालर का घमंड है तो हिन्दूस्तान को ग्रपनी मेन-पावर का घमंड होना चाहिए। हिन्दुस्तान को इस मैन-पावर का युटि-.लाइजेशन कैसे हो, हिन्द्स्तान के लैंडलेस लोगों के हाथों से हिन्दुस्तान की प्राधिक प्रगति कैसे हो, इसके लिये इन करोडों लोगों की शक्ति का इस्तेमाल देश के अन्दर नहरें निकालने के लिये, बाढ रोकने के लिये, एनिमल हजबेन्ड़ी के विकास के लिये और देश के प्रोडक्शन को बढाने के लिये होना चाहिए। मेन पावर को जब तक हम हायस्ट प्रायरिटी नहीं देंगे तब तक हम अपने देश का ग्रायिक विकास, ग्रौद्योगिक विकास ग्रपनी योजनाओं के माध्यम से नहीं कर सकते।

इन गब्दों के साथ, मुझे विज्ञास है कि मंत्री महोदय ऐसी कोई योजना बनायेंगे जिससे देश के शिक्षित ग्रीर टेक्नीकल बेकारों को सौ रुपये महीने कम से कम मिले सकें जब तक कि वेइम्पलाईड नहीं हो जाते हैं। इन जब्दों के साथ मैं आपको धन्यवाद देता हूं।

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SHRI SUKOMAL SEN (West Bengal) : The statement furnished by the hon. Minister seems to me absolutely disappointing. It docs not at all recognise the gravity of the situation. It is an exercise on statistics which does not give any hope to the several crores of unemployed youth in the country.

Madam, I have some Government figures with me. In reply to Unstarred Question No. 241, the hon. Labour Minister replied that in August 1985, total number of job-seekers on the live registers of Employment Exchanges was 2,53,07,000 and I find from the Indian Labour Journal that the total number of applicants on the live registers at the end of March, 1985 was 2,39,15,000. So, within these five months, I find that there has been an increase of 14.6 lakhs of applicants on the live registers of Employment Exchanges. Now, within five months this increase has taken place which means that every month, averag; 3 lakhs of new applicants have been registered with Employment Exchanges for jobs. This is what the Government figures say, Now, about placement, about the people who get appointment, through the different employment exchanges, it says, the Labour Journal itself says, that in March, 1985, 33,024 people were placed for jobs and in February, 1985, 28,821 people we placed for Jobs. It means, increase in placement per month was average 4,203, whereas, the increase in the number of people who have registered, for jobs was average 3 lakhs. This is the ratio, three lakhs per month increase in the number of people who have registered for jobs and 4,000 per month increase in the number of jobs given to the unemployed youth. This is the formidable dimension the unemployment situation has assumed. I do not know what the Government is going to do about it, how they are going to solve it.

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Now, . Madam, besides these figures, I find that, rvery month, thousands of workers are being thrown out of jobs; workers who are employed in many factories are being thrown out of jobs because of indiscriminate closures and lay-offs in different units. I would quote from the Indian Worker, a journal of the INTUC, which, says that in all, 57J²95 workers were laid off in 346 industrial units in the country, dining the period from January to July, this year. This is the figure given by the Indian Worker, dated 25th November, 1985, which, shows that within seven months. More than 57,000 workers were laid off from different factories. On the one side, the number of new entrants for jobs is increasing. On the other hand, people who are already employed are being thrown out of jobs and within seven months, as I said, more than 57,000 workers have been thrown out of jobs. Madam, this is what is happening in the country.

While initiating the Calling Attention Motion, my hon. friend, Mr. Kalmadi, spoke about computerisation also. Now, when this Government is going in for indiscriminate computerisation of industries and services, this policy will render thousands and lakhs of people surplus in different industries and services. The massive character of the offensive that is coming on the people in the form of unemployment, can be seen from the figures that whereas, in 1984, 3,000 computers were used in the country in different services and industries, according to Government plan, it will go up to one lakh computers in 1990. When you see the pace at which, computerisation is going on, you can imagine how many people will be thrown out of jobs. Leave alone the question of giving jobs to the unemployed youth, but people who are already in employment will be thrown out in thousands

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by 1990, when one lakh computers will come to be used in different industries and services. Madam, I would just give one example. In the banking sector, the doors have been thrown open to indiscriminate computerisation and in this sector, 200 large computers, 2,000 mini computers and 10,000 accounting machines have been installed and according to one conservative estimate, 40,000 employees in the banking sector will be rendered surplus. They may not be immediately retrenched from their jobs, but the potential of employnv nt in the banking industry is going to be shrunk to a considerable extent, when we are faced with, a situation where unemployment is rising at a fast rate.

Not only this, Madam. I am completely at a loss to understand what led the Government to ban recuritment in the Central services and other public sector services. This ban is continuing for a long time. As a result of this, vacancies arc existing in Government departments, in public sector undertakings. Thousands of vacancies arc 'xisting. On the other hand, those who have registered 'heir names in tho employment exchanges arc being deprived from getting jobs in Central Government services and public sector undertakings. So, instead of fighting uncrnploym* nt, I find the Government, through, its own policy, is creating more and more unemployment in the country.

This is one aspect of urbna unemployment. The other aspect is the sickness of industry. It is not only the the question of layoff or closure, many industries are falling sick. The other day, the Minister of State for Finance, when he was holding a loan mela at Jalpaiguri in West Bengal, said that the numhe;r of small, medium

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and big sick industries had gone to 92,000. What docs it mean ? That means that many of them will be clos.d down and thousands and thousands of workers will be thrown out of employment, thrown into the streets. Tl is is what is going to happen Ix causa of the sickness of such a large number of industry This is due to the of the callous attitude Government towards industry. They have no intention to put the industry into proper shape. This is also evident from the new textile policy which we were discussing the oth(r day. The new textile policy is going to render surplus huge number of workers. Many of the а mills have been closed down and many of them are suffering sickness. from Ordinary handloom and power loom mills are being closed down. So, thousands and thousands of textile workers will be rendered surplus. Instead of defusing the problem, we know that the Govrnment is simply aggravating the problem.

If we look at the rural side, we wil* find the situation is a still worse. About 40 million rural people are still unemployed. So many, so-called employment generating schemes like NREP, are operating in rural areas. They have come- to grief. These schemes artsupposed to create a sizeable employment potential. The target of NREP was to lift 3,000 of the poorest families in every development block above the poverty line by the end of the Sixth plan period. It was expected that the programme will g< ne.nite 850 to 900 million mandays of additional employment in one year. But a review of NREP a dismel picture as its progress gives has been slow. The apathy of the burea-• ucracy and low utilisation of resources, under the NREP, have resulted in providing only a low level of additional -employment to rural people. In fact, these NREP and other schemes have come to grief. Not only the big industries but small and medium industries in the cities and towns in the rural areas ar: being closed down. The traditional industris like tht

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coir, cashew nut and fishing and the like arc coming to ruin because of the Government's policy. Medium and Large industries in tht cities as vvtll as traditional industries in th° villages in rural arras are coming to ruin because of the invitation to multinationals and concessions to the monopolies. As a result of this, thousands and lakhs of people are going to be left surplus r< ndered surplus.

So, Madam, I would like to ask the Government what actually tht y are going to do. I do not want to go into the. details of the Seventh. Plan. The Government claims that is an employment-oriented Plan, but what I have found is, instead of being an employment-oriented plan, this Seventh Plan has become a job-killer plan it will simply ruin the scope of cmploymet. As I have said, because of computerisation, because of invitation to multinationals, concession to monopolies and competition, indigenous industry will face a lot of problems and more and more unemployment will be created in the country.

Also I find that the Government is paying no attention to the demand of unemployment allowance. In so many countries like Great Britain, France and America, when people are without any employment or when they do not get employment even after making efforts, they are given unemployment allowance. So if they arc retrenched or thrown out of Job, they are given unemployment allowance, But this Government which professes to be a socialist and a welfare government does not care to give unemployment allowance to the unemployed youth who are rotting in the prime of their lives. They are not given any allowance even for bare survival.

So my questions are : what steps the Government is taking for prevt n-ting sickness of industries ? As I have already mentioned 92 thousand industries have fallen sick. What steps are being taken by the Government to rehabilitate to those industries ? What steps is the Government taking

[ShriSukomal Sen]

stop indiscriminate closures to lock-out of industries. and thereby throwing out thousands of workers into the streets. ? When is the ban on recruitment to Central Goverpublic sector nment services and services to be withdrawn so going that thousands of vacancies that exist in these departments arc filled up by unemployed youth? the Will Govern review its policy of indiscri ment minate computerisation whereby lakh_s thousands and of people are going be rendered surplus in diffe to rent industries and services and the employment potential is going to be seriously hampered? And lastly 1 would like to know whether the Gov ernment is perpared to consider the demand for grant of unemployment allowance for unemployed vouth and those who will be thrown out of different factories iob in and indus because of various tries leasons. SO that they can survive. Thank you.

SHRI R. MOHANARANGAM

(Tamil Nadu) : Madam Deputy chairman, our hon. Member, Shri Suresh Kalmadi, has raised this discussion on mounting unemployment in the country and the steps taken by Government in this regard . This problem has been with us for the past 38 years since Independence and so many Governments have failed to solve this problem. Even after a lapse of 38 years we are not in a position to solve this problem. More than 50 million person are searching for employment, according to the statistics of employment exchanges and the statistics given by our friend here who spoke before me. How are we going to solve this problem ? Some persons say we have 75 crore people and we are not in a position to solve this problem

and we do not have that much raw

materials to start industries also.

Madam, it is a universal phenomenon. It is not pertaining to our country alone. It is prevailing

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in almost all the countries- but in varying percentage. I personally feel that the procedure we have been adopting for the last so many years to solve this problem will not help us. We have to change the procedures and methods. We have gst so many gigantic industries throughout the country. After laying emphasis on agricultural development in the first five year plan; we started improving industrial development in the second five year plan. After spending thousands of crores of rupees on industrial development, the result is that after 38 years we still have 50 million people. Yongsters who have dreams for a better life, searching for jobs. What exactly is the position of pur country? What steps are being taken by the Government ? what actually is the position which we are going to face even after spending crores of rupees through five year plans and that too after collecting more taxes from different quarters, begging money from foreign countries, getting loans and creating additional loans from our own people and printing paper currency ? What have we done so far to solve this problem ?

My hon, friend shri Kalmadi said that we have more than hundred big and gigantic industries in this country and we should have small scale industries instead of gigantic industries. As far as our economi c position is concerned, we should not depend on small scale industries for certain things : we have to start large scale industries. But starting such industries spending crores and crores of rupees should not be confined to particular states but should be scattered throughout the length and breadth of the country. If you study, one by one, the pages of Indian history after independence, you will find that we have spent more money only for particulaur portions of this country and we have not taken care to spend t hat much amount especially in the far away part of the country to which I belong. I am not just pointing out j ust this discrimination only. What have we done?

fo- how many persons have we given jcbi after starting these big, gigantie industries? If you start an industry by spending more than that Rs. ioo crores, you are giving employment only for a thousand people, but if you start developing small-scale industries throughout the country with a like amount, you can create employment for a lakh of people. That much attention and intention you have not had for the past so may years.

They have mentioned about the "No-Industry District" and all that. Of course, I come from the southern part of the country. If you just consider and see the names of the big, gigantic public industries, you will find that we do not have a sufficient number of industries because you have started all these industries only in a particular part of the country and for these industries they select employees only from their own localities. Nowadays, everywhere we see the policy of sons of the soil. If an industry is started in one particular region, people of that region say that they should get more employment. Likewise it is in Karnataka and other parts of the country. Wherever you start an industry, it appears it is not for the country and for Indians but only for persons who stay in that particular area and who are residents of that area. That is the reason why we are not able to solve this problem.

Now, what about the employ ment exchanges ? As per the statis tics given by the Government of India, I find that more than fifty million people are completely dependent on employment exchanges to get jobs. I know that even one-fifth of the total unemployed persons registered in employment exchanges the do not got jobs. We know full well about the employment exchanges. In certain areas, especially in Kerala, I find that persons who had registered their names after graduation in the year 1974 are still waiting for jobs. When they go to the employment exchanges to

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inquire about their position, they are told that the employment exchange had not cleared those registered even in 1973. Twelve years have passed. A man, after getting his degree, at the age of 21 or 22, if he registers his name at the employment exchange it will take at least 12 years even to get an interview call and it means he will be age-barred by the time he gets an interview call and he will find himself unemployed. That is the position with regard to the employment exchanges.

Also, in the employment exchanges, job seekers are divided into several categories. Before sending out interview calls, they consider whether the candidates are their relations or kith and kin or they are strangers and, after dividing them into categories, they send out interview calls to those persons who they think can get very important posts in the large-scale industries.

What about the self-employment schemes, My friend here, Mr. Sukomat Sen, has veivy clearly pointed out that Rs. 25,000 is the amount advanced for those who start self-employment schemes and then they are required to give gurantee and all other things. In Madras also I have seen that they give Rs. 25,000 for the unemployment graduates- to start self-employment schemes. When these unempolyed graduates go to the bank for this Rs. 25,000, they ask, "Where is your guarantee, where is your project report and what are you going to do with the Rs. 25,000?" An industrial project report itself costs Rs 25,000 and here they want a project report for a smallscale industry. If an unemployed graduate starts a particular industry with less than 25,000 it will not last him more than six months and he will hav« to shell out Rs. 25,000 more. This advance of Rs. 25,000 should be increased to Rs. 50,000 as was assured by the hon. Minister on the floor of Parliament just two weeks back

[Shr R. Mohanarangam]

that he will definitely see that this Rs. 25,000 is increased to Rs. 50,000.

Madam, you know that the unemployment problem is prevailing-in our country for the last so many years. In a particular family, an educated family, persons who belong-to the higher cadres, persons who are holding higher ranks and persons who are holding posts in the administrative services, their children will become administrative officers. In such families, the husband is employed, wife also is employed somewhere and children are employed somewhere elge. But if you go to the rural areas, you will see that in a particular femily consisting of eight to ten persons not a single person is employed and even one in that family does not get employment because he does not have a godfather or the necessary push and pull. Only persons whose families have become forward are in a position to get employment. Take, for example, Scheduled Castes and Ssheduled Tribes and backward communities. I can assure you, Madam, that only persons who belong to the higher cadres of Scheduled Castes, Scheduled Tribes and backward communities, those who are already in high positions and hold first class positions in Government departments, get chances for their children and not the poor people among the Scheduled Castes, Scheduled Tribes and backward Classes. There are two groups even among the Scheduled Castes, Scheduled Tribes and backward communities. They are-rich Scheduled Castes and poor Scheduled Castes, rich Scheduled Tribes and poor Scheduled Tribes, rich backward communities and poor backward communities. So, there are two categories among them also. Without considering all these things, now they are considering only perons belonging to Scheduled Castes only persons belonging to Scheduled Tribes and only persons belong: to backward classes, l.oo P.M.

SHRI V. GOPALSAMY (Tamil Nadu) : There are two categories among the Scheduled Castes and backward classes. What ' is your policy?

SHRI R. MOHANARANGAM : My policy I know what I will say. Only persons who belong to the Scheduled Castes who are poor economically, have to be given first pre-fiience. Mr. Gopalsamy, what to say here belbre Parliament, I know. Of course, according to some papers, even though we have traditional rivalries, we have same principles with regard to certain things.

Madam, Mr. Kalmadi talked about reducing of retirement age from 58 to 55. He said, "If we reduce it by three years from 58 to 55, there will be more opportunities for the unemployment graduates." When I was 20, I thought 50 was really old age. When I reached the age of Mr. Gopalsamy, I thought 60 was old age. Now I personally feel, we should not reduce it from 58 to 55. because only at the age of 55, I know fully well, persons are having so much of responsibility and liability. They are to look after their children, look after their family look after their society. So, they have to be looked after by the Government. We cannot and should not reduce it from 58 to 55, as it was pointed out by Mr. Kalmadi.

I do not understand why banks and Central departments are intro-r ducing this ban on recruitment for the past four, five years, whereas they recruit their own persons for key posts saying that without creating an employment opportunity for the person, he will not survive. For their own posts they can change rules and regulations. Unless and until the rules and regulations are changed considering the benefit to the public, we cannot solve this problem. Why should there be this ban ' There should not be any ban for recruitment especially in banks and also public institutions like the Port Trusts and the railways.

Madam, next to agriculture, nearly 75-lakhs people are completely dependent upon the textile industry. Out of 75 lakhs, 25 lakhs people are completely dependent on the handloom industry. In my state 5 lakhs people are depending on that industry. What is your policy with regard to the textile industry. At the time of the introduction of the new textile policy they said, "We will give employment opportunity for lakhs and lakhs of people." But after the introduction of the policy, in my State alone, more than 1.5 lakh persons have lost employment. This textile policy has created a stage when more than a lakh of people who were completely dependent on the handloom industry, have lost their jobs. They should at once completely scrap certain things which were introduced in the textile policy. Thev have imported sophisticated machines for the development of the textile industey. Because of that lakhs of people have lost their jobs in the textile industry. alone. That should be considered.

Next, Madam, with regard to sick units, when they consider a particular unit is not in a position to carry on, they take over that unit. It is run by the Government. After some time, when its health is restored, it agian goes back to the private hands. There lies certain recommendations. Why should they do like that. When a sick unit is taken over by the Government, it should be run only by the Government. All these things, they are doing. If we lbllow the present procedure, I personally feel, we cannot solve this problem.

The unemployment problem is acute. Fifty million persons are depending completely upon the employment exchanges. More than a crore of persons are not having any proper employment. According to Dr. Malcolm Adiseshiah, a Member of this Sabha, nearly 5 crores of persons

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are going to jobless in the year 2000. I do not know how they are going to solve this problem. If at all they have any steps to solve this prohlem, I hope the Minister will tell us on the floor of Parliament.

With this I conclude.

SHRI V. GOPALSAMY : Madam Deputy Chairman, the right to work is a fundamental right. It should be guaranteed by the Government. Of course, we have launched already, completed already six Five-Year Plans, but we have not made any dent into this serious problem of unemployment. Twenty years ago the National Council of Applied Economic Reseach had predicted that unemployment would cease to be a problem by 1981. In 1962 it said

"No manpower development can be conceived of without simultaneous increase in the scope of employment. By 1981 this objective will be adequately met and unemployment will cease to exist as a problem. Some fraction of unemployment of the order of one per cent or so of the labour force may persist due to seasonal and other factors. But the problem remains as a monument as it was."

Madam, Keynes defines full employment as the state Of affairs where involuntary unemployment is absent. That should be our goal. But we have miserably failed. If you see the what was been the statistics, achievement over all these Five Year Plans ? I would like to say that during the First Plan, we created new employment opportunities of 7 million. The ratio was 1:6057. That means for creating one new opening for employment Rs. 6057 was required to be invested in the economy during that period.

What happened in the Second Plan ? It created employment of 10. million. The ratio was 118432, 39 per cent higher than the First Plan.

Shri V. Gopalsamy]

What happened during the Third Plan ? It generated employment to the extent of 14- 5 million. The ratio was 1 : 7545, 10 per cent lower than the Second Plan. It was followed by three Annual Plans that created new employment of 11 million. The ratio was 115754 which is lower than the Third Plan.

During the Fourth Plan, it generated employment of 18. 5 million. The ratio was 1 : 6357.

During the Fifth Plan it created new jobs of 22 million. The ratio was 1 : 8400 lower than the ratio of the First Plan, that is, by about 32 per cent. It is because of law of diminishing returns as was said by David Ricardo—a great economist. That is bound to happen.

During the Sixth Plan, here again 35. 60 million jobs were created and the backlog was 22 million. When the Sixth Plan was started, the backlog* was 22 million and the new entrants were 32 million. Then, the total was 54 million. We have generated employment to the extent of 35.65 million. Then, the backlog should be approximately 20 million when we launched the Seventh Five Year Plan. Of course, during the Sixth Plan the ratio was 1 '.9000. Now during the Seventh Plan , it is expected by the end of this plan, 37 million will join the already existing backlog. So, what, are you going to do with this?

Madam, in our country, the basic economic dictum for abundant factors should be utilised liberally and the scarce factors should be economically used. It should be economically used. But that is not happening. The abundant factor here is labour and the scarce factor is capital. After the great depression between 1929 and ¹933) the unemployment problem was there through out the world-particularly in Western countries. Of course, Adolf Hitler who threat end the whole world, who massacred the people throughout the world—the

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Nazi regime solved the unemploymen t problem in Germany. They said that it is not the capital that creates work. It is the work that creates the capital. Therefore, he advocated a philosophy that the put unemployed should be to employment. More they put, the production will be augmented. Then there will be savings. The living standards will indrease automatically. The capital formation will be there. They experimented in that way and it was a success. The problem of unemployment was solved.

Now in our country the scarce factor is capital. The abundant factor is labour. But we are not utilising this abundant factor in proper form. That is why we are introducing automation and computers even in the service industries like Railways, Commercial Banks and LIC. When the probelm of unemployment is so huge what is the necessity to introduce computers and autom-mation in these service industries. I do not object to introduces computers in defence industries and some of the export industry but what is the necessity for introducing computers in these these service industries. As fas as educated unemployed probelm is concerned it has become a social problem. It is a sleeping giant. The other day I read in the newspaper that a lady graduate in Kerala joined as a parttime sweeper getting Rs. 120 per month. This appeard in the front page of of the Indian Express. How many of the educated unemployed people have been registered in the employment Exchanges ? Number of Job-seekers registered in the Employment Exchanges increased from 14.3 millions at the end of 1979 to 23.5 million at the end of 1984. It is 45 per cent rise in the number of Job-seakers between 1980 and 1984. Madam, a recent judgement of the Andhra Pradesh High Court has shoked everybody particularly those who have registered themselves in the Employment Exchanges. The judgement of the Andhra Pradesh High Court says that there cannot by any claim of priority for their registration in the Employmen

Exchanges. It is a bolt from the blue. What is the necessity for having these Employment Exchanges ? So, I would like to know from the Government as to what the Government is going to do with this particular judgement of the Andhra Pradesh High Court ? Because if this judgement is followed then those people who have been waiting for the last ten or fifteen years cannot have any claim for their jobs. Madam, you have introduced many schemes to solve this problem of educated unemployed. You introduced the scheme of self-employment to provide employment to 2 lakhs 50 thousand educated unemployed every year. What happened? Some of the study reports say the money which has been spent so far from the banks has not gone to the right person for the right purpose and now, recently, a few ago, days the Labour Minister, Shri T. Anjiah stated at Hyderabad that another programme is on the anvil by which nearly 25 million educated unemployed youth will get employment. I cannot understand what is the programme in your mind in the mind of the Government. Whether you are evolving any new programme other than the Self Employment Scheme for Educated Unemployed. Madam the educated unemployed get frustrated. (Time bell rings) when they don't get any job.

THE DEPUTY CHAIRMAN : Now kindly conclude.

SHRI V. GOPALSAMY : That is why the probelm of Naxalites is rais ing its head throughout the country. Don't think that Charu Mazumdar and Kanu Sanyal heve gone. Among the educated unemployed, a feeling of frustration is compelling them to take up arms. This is a very dangerous signal.

THE DEPUTY CHAIRMAN : Please conclude.

SHRI V. GOPALSAMY : Unless you solve the probelm of educated unemployed this probelm will create

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tremendous consequences, serious consequences throughout the country. Therefore I would like to request the Hon'ble Minister to stop introducing automation and computers in service industries and come with a specific employment policy for the unemployed. Thank You.

SHRI ANAND SHARMA (Himachal Pradesh) : Madam Deputy Chairman, the Calling Attention Motion on the unemployment problem is really very relevant. It is one of the burning problems which not only India but other countries, too face. Unemployment undoubtedly is а worldwide phenomenon. In our country the probelm is more acute, may because of historical reasons, because of the fact that there had been no industrial growth for centuries together when the advanced countries in the West enjoyed the fruits of industrialisation. But in the post-independence period also we have seen that the number of unemployed youth is on the rise and is multiplying rapidly. It will not be correct to accuse the Government straightway of callous indifference or disregard to the problems of the unemployed youth. Right from the First Five Year Plan, the Government has definitely, taken steps to generate employment and to meet the requirements of the unemployed youth both in rural areas as well as in urban areas. The number of self-employment schemes introduced by the Government from time to time has been increasing. In the recent past, during the last six years we have seen many such new schemes. mainly for the rural unemployed youth or the uneducated unemployed youth. The NREP is there; Rural Landless Employment the Guarantee Programme is there, the schemes under IRDP and TRYSEM are there. But to what extent has the money which is earmarked for these schemes been properly utilised and what is the bene fit ? The effort is there but the implementation is certainly'not proper. In the case of the educated unemployed youth the situation is really bad. I agree with my friends, that frustration

[Shri Anand Sharma]

is increasing. Young people are taking to smuggling and other criminal activities and are even taking recoirse to arms. This situation is to be checked. For that, equal emphasis must be there for the educated unemployed as well as for the rural unemployed youth.

Madam I would like to draw the attention of the hon. Minister to the fact that the agencies which are entrusted with the task of identifying the rural poor or the rural unemployed youth, are not at all working properly. There is hardly any public representation in these agencies and the distribution of the loans and subsidies is not proper. Maybe those employees or officers who are working for them have not been motivated. They lack motivation; they lack the necessary training they lack the sense of personal involvement. It is just a mechanical process for them: the scheme comes to them and they have to give the figures. They are not bothered whether the right people benefit from it, whether those for whom the scheme is made are getting the benefits from that scheme. It is essential that even in the rural areas; only those employees are entrusted with this job who are properly motivated and who are given some special training. Similarly, for the banking officials too, some training is essential as they have also shown utter disregard to the unemployed youth and there has been an all-pervading corruption. As far as the bureaucracy is concerned, whether it is the banking sector or the panchayati institutions or the IRDP, it is very clear that those unemployed youth who want to get these loan are not in a position even to have their project reports or their schemes accepted, leave aside getting industrial plot in an an industrial area or getting raw Materials in time and even to get the loans as was clear in the case of schemes made for the educated unemployed, whether through the DSIDC or the industrial centres. I will not agree with Mr. K,almadi when he says

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that these *melas* were useless. They had a utility, they had a purpose. I for one would definitely welcome more such schemes from the government. But why do the banking official insist on taking securities or Sureties from these unemployed vouth for giving a loan of up to Rs. 25,000/- when they are actually not required to do so? How many of the unemployed youth have actually been benefited? There are thousands and thousands of complaints that whenever they have approached banks, they have been denied the loans. In this situation it is essential that more such schemes in addition to the existing schemes, are made for the educated unemployed youth and that the sch-. ernes for the rural unemployed youth are expanded. Also the Government must ensure regular monitoring for proper inplemen-tation of these schemes. And training is very important today. When we talk of schemes of DSIDC and other schemes what is the number of ITI's in the country today and what is the proportion of increase ? Can it meet increase in the number of the unemployoed youth? How many youth are actually being provided stipend and training. The present situation is also a result of the illplanned educational system. I am very happy that the Prime Minister the present Government, is fully seized of this problem. The Prime Minister has promised a new educational policy to the country and we hope that there will be greater emphasis on vocational education. Unless and until ensure vocationalisation we of education, we cannot tackle this problem and we will not be able to generate gainful employment. There has been much reference to the Seventh Plan. I will not go by statistics and figures. But the Approach Paper to the Seventh Plan promises a National Employment Programme, expansion of the existing schemes and also integration of production plans and employment programmes. What is required, what should have been done Jong ago, has, in fact, not been done;

Educational Planning and Economic Planning should have been interlinked. You cannot have economic planning, you cannot have employment programmes, unless and until you coordinate them with the educational planning to meet the requirement of our industry today. Today we hear criticism of the new steps being taken hv the Government. I am very sorry to Say that there are friends who do not accept the effort of the Government and the reference to computer industry and all that. I for one would like India be advanced, to meet the latest to requirements, the latest technology must come to this country. It will certainly not shrink the employment opportunities, because when VOU have more industries, when the industrial hase expands when you have special technology and more electronic industries, whether in the large sector or the medium sector in when ancillaries come up and when you have a new educational policy with correct emphasis on vocational education, the employment opportunities automatically increase. they will not decrease. I would, therefore, thank the Prime Minister for taking this step. It is for not only preparing the Government and the Young generation for the 21st century, but for generating more employment for the educated unemployed youth as well as the rural unemployed youth. And we do hope that this problem will be tackled on a war footing and, if required, I would request the Minister that strict action be taken against all those who have been guilty of improper implementation of the various schemes of the Government. Thank you,

THE DEPUTY CHAIRMAN :

Yei, Mr. Jaswant Singh.

SHRI JASWANT SINGH (Rajasthan) : Madam, I think I have got five minutes only before adjourning for lunch and I will try to conclude before that.

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THE DEPUTY CHAIRMAN :

You can speak for two more minutes if you like. We can cut down our lunch time.

SINGH : That SHRI JASWANT is very kind of you, Madam. Madam, the subject of this Galling Attention Motion the problem of unemployment, a is subject very close to the future well-being of our country itself. So, it was my expectation that the Government would come forward with a little more detail than what is contained in this statement. The statement itself, Madam, is nothing more than a compendium of questionable statistics and acronyms like NREP, RLEGP, etc., about which the Planning numerous Commission and other studies have already cast doubts. In the matter of umemploy-ment, we are sitting in the midst of a bursting nova of a problem, it is a volcano of discontent the dimensions of which we are not quite aware of. A number of speakers have spoken about the emotional aspects of it. I wish to put five direct questions to the hon. Minister. There are figures given here and an attempt is made to arithmatically established that at the end of the Seventh Plan, because of so many additional jobs created, the problem be solved or is going to that unemployment is going to be less. According to the figures of the Government of India itself— this is my first question-the number of those below the poverty line at the beginning of the Seventh Plan is 26 crores. We dispute this figure, and a number of others also dispute this figure and some of them suggest that the actual figure is 36 crores. Now, whatever the figure may be, whether it is 26 crores or 36 crores, the fact remains that these many millions, these millions of Indians, are below the poverty line and let us, therefore, assume Government of India's that the figures are the figures which we should take, which means that 26 crores, or 260 million people, 260 million Indians, are unable to get 2,400 It is the calories per day. 260 milliom people or 26

[Shri Jaswant Singh]

crores of people who arc actually unemployed. The figures given by the honourable Minister in his statement have no meaning if they are not related directly to this fact, which is a fact of our daily existence, that those whom we classify as being below the poverty line are in fact, unemployed. Therefore, the dimension or the size of unemployment is much larger than what is contained in these misleading figures. That is why I have called it a bursting nova of problem and the top of a volcano. I would request the Minister, therefore, to clarify the Government's thinking. Is it only the registered figures. that is, figures of those people who go to and register themselves with the employment which you treat as the Exchanges, unemployed or is it figure of the are actually below die those who poverty line whom you treat as unemployed because, in fact, they are the ones who are unemployed. This is my first question ? My second question is related to what I have said about the registered unemployment and is connected with rural unemployment. partial employment, semiemployment and seasonally-oriented employment. Whenever we talk of unemployment the figures that we quote are the figures relating to those who come and register themselves with the Employment Exchanges. But the whole of the rural India, 80 per cent of rural India, has no such benefit or facility. Large parts of rural India do not have this benefit. Certanily Rajasthan, from where I came, does not have this. In large parts of rural India, the factor of seasonal employment, partial employment even during season and semiа employment, is one of the most cruel and crucial factors. What is the on alleviating government's thinking this kind of unemployment? And it has by all the various not been resolved acronyms which go by NREP, etc. studies of the Government because the themselves have stated that they have failed to alleviate the problem.

My third query is about unemployment linked with poverty, linked

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with situtations like famine which Rajasthan is presently faced with. It is the Chief Minister of Rajasthan ".ho has himself said that the current famine in Rajasthan is the worst that that State has experienced in the last 70 years. Rajasthan has not experienced the kind of famine that it is now experiencing for the last 70 years It is a State which is one-crop State, dependent on the monsoon. Therefore all the poverty incidence, all the unemployment incidence, is linked with the arrival/nonarrival of monsoon. I would like the Government to clarify, because the Government of Rajasthan has failed even today to start meaningful relief programme, what it is thinking about unemployment, poverty, specailly in areas like Rajasthan which are single crop area, which single crop is dependent on the monsoon.

My next question is about the educated unemployed. A number of the speakers have spoken of the close linkage between educated unemployed and violence. Educated unemployment and violence is an urban phenomenon essentially. I would therefore, ask the Government : whom do you call educated? You have got this terminology currently used in all your official documents. When you say educated unemployed whom is it that you arc categorizing as educated, and how do you define 'educated unemployment? Is it on the basis of graduation as education? Is it on the basis of illiteracy? I would like to seek a clarification on that.

One minute more. There is then the question of technology. My next question, final question is about technology and unemployment. The hon. Prime Minister has on numerous occasions recently given voice to his philosophy on the subject and has let the country know that the purpose of industrialisation is not employment. One could agree with that, disagree with that; the present debate is not perhaps an occasion to go and investigate that. Nevertheless, it does reveal а philosophy, the thinking, the persuations which motivates the present Government. Linked

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with industry is the question of technology. I मिलेगी, तो ऐसा राष्ट्र कभी भी स्वस्थ would like to put across to the Government, and ask for its clarification and share its views on the subject, that the biggest resource in this country is man. 'Man' I use it in the legal sense. Man is inclusive. Man as neutral to sex. Man is inclusive of woman. The biggest कारण है कि लोगों को रोजगार नहीं मिल resource in this country is man. And if the biggest resource is man, then whichever technology that we think of, has to be related to that man, for the benefit of the man. What, therefore, is the Government of India's thinking about appropriate technology to है। कितनी हमारी ऐसी महिलाएं है eradicate unemployment in India?

Madam, you were very kind. You said : five minutes. Instead of five minutes I have taken almost ten minutes. I am very grateful to you.

THE DEPUTY CHAIRMAN : I said five minutes-Keeping in view the lunch time. The House is adjourned for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty-five minutes pas* clock.

The House reassembled after lunch at thirty- अर्थ-बेरोजगारी को कम करेंगे । लेकिन two minutes past two of the clock, The Deputy एक पंचवर्षीय योजना के बाद जब दूसरी Chairman in the Chair.

THE DEPUTY CHAIRMAN : Now, we take up further consideration of the कि हमारे देण में बेरोजगारी बराबर calling Attention, Shri S. P. Malaviva.

थी सत्य प्रकाश मालवीय (उत्तर प्रदेश): . माननीय उत्सनायति जी, वेरोजगारी. अर्ध-बेरोजगारी और अल्प-बेरोजगारी, यह एक बहत ही गम्भीर राष्टीय समस्या है ग्रौर स्वाभाविक ही है इस विषय पर सभी लोगों का चिन्तित होना। किसी राष्ट्र में ग्रगर बेरोजगारी रहती है, तो वह राष्ट्र ही बीमार रडता है क्योंकि जब लोगों को बेरोजगारी के कारण न रहने को मकान होगा, न पहनने को कपड़ा होगा ग्रौर बीमार पडने पर न दवा

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नहीं रह सकेगा। आज हमारे मुल्क की हालत यह है कि करोडों लोग गांव से शहरों की स्रोर पलायन कर रहे हैं. भाग रहे हैं ग्रीर उसका सिर्फ यही रहा है। चाहते हुए भी लोग काम नहीं कर पा रहे हैं। लाखों लोग डाज इस मुल्क में फुटपाथ पर पैदा होते हैं, बडे होते हैं और फटपाथ पर ही मर जाते, लाखों की तादाद में, जो अपने बच्चों को भी फटपाथ पर जन्म देने के लिये बाध्य ही जाती हैं और इसलिए झावझ्यकता है कि इस राष्ट्रीय समस्य का समाधान हम सब लोग मिलकर करें।

महोदया, हर पांच वर्ष में इस देश में पंचवर्षीय योजना बनाई जाती है one of the ग्रीर उसमें इस बात का प्रावधान किया जाता है कि झागे झाने वाले समद में हम देश से बेरोजगारी को कम करेंगे... पंचवर्धीय योजना झाती है. तो योजना अयोग को भी स्वीकार करना पडता है बढ़ रही है और जो प्रारूप बनाए गए थं, उनके ग्रनसार बेरोजगारी को समाप्त करने में या ग्राई-बेरोजगारी को खत्म करने में हम सिद्धांत रूप से झसफल रहे हैं। आज देश की स्थिति यह है कि केवल रोजगार कार्यालय में शिक्षित लोग जो शिक्षित पढे-लिखे लोग हैं, ऐसे पहे-लिखे लोगों की पंजी इत संख्या तीन करोड है ग्रीर यहां पर तीन करोड लोग ऐसे हैं, जिनके नाम दर्ज नहीं हैं। यह भी सही है कि यह झावश्यक नहीं है इस देश के बेरोजगार लोगों के लिए कि व रोजगार कार्यालय में जाकर क्रपना नाम अंकित कराएं। इसलिए निक्रिचत रूप में ग्राज देश में वेरोजगारी की संख्या इससे कहीं ज्यादा है। मैं संविधान के अनुच्छेद 39(ए), (बी), (सी) ग्रौर 41 की स्रोर इस सदन का ध्यान साकृष्ट करना चाहता हं इसलिए कि झाजादी के बाद जो संविधान निर्माताओं की मंगा

अो सत्य प्रताज मालवीय]

थी, जो राष्ट्रपति महात्मा गांधी की परिकल्पना थी उसको कहां तक प्राप्त करने में हमने सफलता प्राप्त की है। प्रनज्छेद 39 में कहा गया है: Certain principles of policy to be followed by the State —

"The State shall, in particular, direct its policy towards securing :

(a) that the citizens, men and women equally have the right to adequate means of livelihood;

(b) that the ownership and control of the material resources of the community are so distributed as fex st to subserve the women good;

(c) that the operation of the economic system does not result in the concentration of wealth and means of production to the common detriment. .

Article 41 says—Right to work, to education and to public assistanc? in certain cases :—

"The State shall, within the limits of economic capacity and development, make effective provision for securing the right to work, to education and to public assistance in cases of unemployment, old age, sickn'.ss and dis-abhnvnt, and in other cases of uadcTsorved want."

प्राजादी के 47 वर्ष के बाद भी न हम अधिक अजिदी दिला पाए और न जो देश की गरीबी है श्रीर 35 करोड लोग जो इस देश में गरीबी की रेखा के नीचे रहते है न उनकी बेरोजगारी की समस्या का समाधान कर पाए । माज सरकार की नोति पंजीबादी नीति है, जो बडे-बडे उद्योग हैं उनको बढाने बाली नोति है। हम लोग मझीन के खिलाफ नहीं है. राष्ट्रपति महात्मा गोधी भी मजीन के खिलाफ नहीं थे लेकिन उनका यह कहना था कि जिस देश में बहत अधिक हाथ होंगे उस देश में मशीन से काम चलने वाला नहीं है. न मझीन के महारे इस देण की बेरोजगारी दूर की जा सकती है। लेकिन हरित कान्ति के

स्थान पर हम कम्प्यूटर कालि की और इस देश को बढ़ाने की कोशिश कर रहे हैं। म्राज इसी कारण केन्द्रीय सरकार मौर बहुत से बैंकों ने सरकारी नौकरियां पर रोक लगा दी है। कम्प्यूटर के इस्तैमाल के संबंध में एंटी-म्राटोमेणन कमेटी की एक रिपोर्ट है। एंटी-म्राटोमेणन कमेटी की एक रिपोर्ट है। एंटी-म्राटोमेणन कमेटी की रिपोर्ट का उद्धरण देना मैं इसलिए म्राबम्यक समझता हूं कि कम्प्यूटरों से भारत के गरीबों का कहां तक भला होगा इस रिपोर्ट में कहा गया है;

> "(1) रेलवे-टेलीफोन ग्रादि सरकारी सेवाएं, देशी-विदेशी बैंक, बीमा ग्रौर सावंजनिक क्षेत्र के उद्योग मानव क्षमता के भीतर के काम मशीनों को सौंप कर रोजगार देने की ग्रापनी क्षमता खोते जारहे है।

> (2) भारतीय रेलवे में 1974 में ग्राठारह लाख कर्मचारी काम करते थे, जबकि 1984-85 में घटकर इसके कुल कर्मचारियों की संख्या तेरह लाख रह गई है। रेलवे सेवाओं में कुल कर्मचारी संख्या घट कर केवल नौ लाख तक ग्रा जाने की ग्रागंका है।

(3) डाक-तार विभाग में तोन लाख विभागेतर कर्मचारियों ग्रौर वर्षों से कार्यरत एक लाख दिहाड़ो मजदूरों को नियमित रूप से विभागीय कर्मचारी बनाने की जगह जल्दी ही एक लाख पदों को समाप्त किए जाने की तैयारी हो चकी है।

(4) चिट्ठी-पती छांटने को स्वचालित मशोनें लगाए ज।ने के कारण रेलवे मेल सॉक्सेज में पच्चीस हजार मजदूर फालतू हो रहे है।

(5) का.म झौर जीवन बीमा के बांच कार्यालयों में माइकोप्रोसेंससं या मिनी कंम्प्यूटर लगाए जाने के कारण हजारों कर्मचारी फालतू होने वाले हैं।

(6) बैंक उद्योग में पांच सौ करोड रुपए की लागत के शक्तिशाली कंप्यूटर लगाए जाने की तैयारी है जिससे कि हर साल होने वाली तीस हजार नई भर्तियां धीरे-धीरे कम होती जा रही हैं ग्रौर निकट भविष्य में चालीस हजार कर्मचारियों के फालतू हो जाने का डर है।"

राष्ट्रपिता महात्मा गांधो का मापदण्ड इह था कि ऐसी नीति इस देश में चलनी काहिए, ऐसा कार्यक्रम लागू करना चाहिए जेससे दरिद्रनाराथग का भला हो। इसीलिए मशीनों के सम्बन्ध में राष्ट्रपिता महात्मा गांधो ने 1 जुलाई '48 को 'हरिजन' में लिखा था, जिसका उढरण बहुत प्रावश्यक है ग्राज के परिवेश में क्योंकि कभी-कभी हम राष्ट्रपिता महात्मा गांधी की बात करते हैं-पुराने गांधी, मध्य गांधी की बात करते हैं-पुराने गांधी, मध्य गांधी की बात करते हैं-पुराने गांधी, मध्य गांधी की वात करते हैं-पुराने गांधी, मध्य गांधी की दात करते हैं-पुराने मांधी, मध्य गांधी की दात करते हैं-पुराने गांधी, मध्य गांधी के उढ्दरण की याद दिलाना चाहता हूं। 1 जुलाई, 48 को उन्होंने हरिजन में लिखा था:

"Mechanization is good when the hands are too few for the work intended to be accomplished. It is an evil wh< n there are more hands than required for the work, as is the case in India. I am quite safe in saying that every mill-hand docs the work of at $1^{<j}$ ast ten labourers doing the same work in their villages. Thus spinning and weaving mills have deprived the villagers of a substantial means of livelihood. It is no answer in reply to say that they turn out cheaper better cloth, if they do so at all. For, if they have displaced thousands of workers, the cheapest mill cloth is dearer than dearest Khadi woven in the villages.

I have drawn the attention to some broad, glaring facts to show that the way to take work to the villagers is not through mechanisation but that it lies through revival of the industries they have hitherto followed."

ग्रंतिम बात कह कर मैं अपनी बात समाप्त करूंगा । ग्राज सार्वजनिक क्षेत्र में

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बहत जोर दिया जा रहा है, उस को बहते बढावा दिया जा रहा है। मैं उत्तर प्रदेश की स्रोर साप का ध्यान स्राकषित करना चाहता हं। ग्रतारांकित प्रश्न संख्या 1529, दिनांक 2 दिसम्बर, 1985 के ग्रन्सार जितने भी सार्वजनिक क्षेत्र के प्रतिषठान है उत्तर प्रदेश में उनमें अरबों रुपया सरकार का लगा हुआ है, लेकिन, वहां के सारे प्रतिष्ठान म्राज घाटे में चल रहे हैं और मुझे प्रसन्नता है कि इस समय इलाहाबाद के एक मंत्री, हालांकि उन का इस विभाग से कोई संबंध नहीं है, वह हैं श्रीमती राजेन्द्र कुमारी वाजपेयी जी, वह यहां बैठी हुई है, उनका ध्यान भी मैं इस ग्रोर दिलाना चाहता हं कि इलाहाबाद में एक सार्वजनिक उद्योग है विवेणी स्ट्रक्चर्स लिभिटेड, इलाहाबाद । इस में लागत है, 6 करोड़ 30 लाख रुपये की ग्रीर 31 मार्च, 1985 तक यहां का घाटा है 19 करोड़ 13 लाख 70 हजार रुपये। इ.सी प्रकार दूसरी वहां की एक लिमिटेड कंपनी है भारत पंथ्स ऐंड कंप्रेंसर्स लिमिटेंड, इसकी लागत है 15 करोड 59 लॉख 94 हजार रुपये ग्रीर 31 मार्च, 1985 तक का इसका घाट है 13 करोड़ 41 लाख 73 রসা रुपए । इसलिये मैं निवेदन करना चाहत .हं कि ...

कल्याण मंत्राख्य की राज्य मंत्री [डा॰ (श्रीमती) राजेन्द्र कुमारी वाक्षपैयी] : उसमें घाटा नहीं है। ग्रव तो यह प्राफिट में जा रही है।

श्री सत्य प्रकाश मालकोय : अव सरकारी ग्रांकड़ों को मैं सही मानूं या ग्राप की बात को सही मानूं । यह मेरे प्रज्ञ-का जवाब ग्राया है राज्य सभा में जो मैंने ग्रनस्टार्ड क्वेज्चन दिया था 1529 दिनांक 2 दिसम्बर, 1985 जो मेरे पास ग्रांकड़े हैं उन के ग्राधार पर मैं निवदन कर रहा हूं ग्रीर यह कहना चाहता हूं कि मजीन से काम नहीं चलने बाला है। देश के करोड़ों लोगों को ग्राप को काम देश के करोड़ों लोगों को ग्राप को काम देना है ग्रीर इस देश से बेरोजगारी तभी दूर होगी जब लघु उद्योग ग्रीर कुटीर उद्योग को बढावा मिलेगा। जो पढ़े लिखे

श्री सत्य प्रकाश मालवीय]

बेरोजगार है, जो ग्रशिक्षित लोग हैं उनको भी इस देश के संविधान के ग्रनुसार चूंकि काम करने का ग्रधिकार है ग्रौर वह काम करना चाहते हैं लेकिन उनको काम नहीं मिल पाता है इसलिये मैं यह मांग करता हूं कि सरकार को इन बेरोजगारों को बेकारी का भत्ता देना चाहिए ग्रौर इसके लिये सरकार को प्राविधान करना चाहिए ग्रौर जो यह कम्प्यूटर ऐज की बात हो रही है या जो दून स्कूल कल्चर है इससे देश का भला होते बाला नहीं है ।

DR. SHANTI G. PATEL (Maharashtra) : Madam Deputy Chairman, the fact that we are required to discuss in this House the unemployment problem, as the number one problem of this country. It is a sad commentary on the functioning of the Government for the last 38 years. Except for a few years in between, the present party has been ruling this country and the results has been that the number of people who inhabited this continent, i.e., India, at the time of the Independence, probably a far greater nunibe r than those, are, today unemployed or under-employed in this country. This state of affairs., I would respectfully submit, is the culmination of the policies that are being pursued from time to time by the party in power. It is true that the Government has adopted the course of planning as a means through which the economic de.velopme nt of this country is sought to be advanced, and Five-Year Plans are be ing prepared from time to time. But it is unfortunate that the wrong priorities, the wrong policies, the corruption, wrong administration procedures etc. are prevalent which have led to the present state of affairs. Then there are unimaginative policies. I would also like to add that there are faulty educational policies wherein no stress is being laid in respect of Gandhiji's repeated announcements

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that there has to be vocational type of education, the absence of which has resulted in the present chaos, and we are left with the present situation.

Even today, the correct figures regarding unemployment arc not availabl . There are all surveys but the real enumeration is not being done. They are not merely fully unemployed; there are people who are under-employed and they are in lakhs and crorcs. These are the people who need to be properly looked after, who need to be properly approached and properly employed. Even one indication, that is, indication of the poverty line also is something which points out the real, staggering state of affairs in this country. It is 50 per cent according to us but the Planning Commission and the party in power claims that they have reduced it to about 38 per cent. Madam, as you know, the leading economists-a number of themhave opposed, this claim and have tried to show as to how wrong it is. But even taking that claim the number of people who are unemployed runs into lakhs and lakhs may crores, 28 crores. This is the state of affairs which has to be now remedied. Unless the present priorities and policies are changed, there is no ray of hope that we can overcome this situation.

Even' if you take the figures of educated unemployed. I am referring to the live registers at the Employment Exchanges, what has been the progress in the last 5 years, that is, in the Sixth. Five Year Plan. Tall claim is being made that this has been done or that has been done or th is is the achieve ment and all that and a lot of songs are being sung day in and day out but that what do we find ? I would like to place before the House the figures in 1980, at the start of the Sixth Five Year Plan. That is the figure of the people who are seeking jobs at the Employment Exchanges all over the country. The figures was 15.3 million. At the end of the Sixth Five Year Plan, some

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time in May, the figure stood at 24.2 million people. There is an increase of 60 per cent in the Five Year Plan. This is the contribution that the Congress Government has made to this particular problem. This is the real achievement which has been made. I know the Minister has taken a lot of pains to give statistics in the statement. But it contains nothing but statistics. As you are aware, there are three types of lies : one is the white lie; the black lie and the statistical lie. This does not give the correct picture of the; real state of affairs at the grassroot level. I wish the Finance Minister was here, and not my friend, Mr. Ghandrakar. Because he is not the man dealing with this problem. The real Minister responsible for this state of affairs is the Finance Minister and he should be answerable for the present state of affairs.

Let us see what is happening at the Employment Exchanges. These poor people, these job-seekers coming from middle and poor classes cannot get employment according to their turn. There is rampant corruption. Let m? challenge the present Minister; let him institute an enquiry. There is not a single Employment Exchange in the country where corruption does not rule. In the city of Bombay, for getting the name recommended to a concern, one is required to pay nothing less than Rs. 3000 to Rs. 4000. How can a poor coming from the middle man, a man class family, afford such a sum ? As such without any means; he has no m[^]ans even to arrange two square meals and he is required to shell out big amounts before he can think of getting employment. And also there is no certainty of getting emplo/ment because for one job, there are twenty to thirty names that are recommended and out of that only one is chosen. This is the state of affairs with which we are concerned.

Now, the main reason is that we have a lot of people in the country side who need to be employed. They are

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in tin form of landless labourers, marginal farmers and also the artisans. They are to be gainfully employed, not merely in some sort of employment, but he has to be employed in such a way so that w; are able to raise productive resource so that it is not employment for the sake of employment only; it has to "Ivan employment which can sustain employment and which can take the country forward to achieve our goals. This sort of employment has to be generated. But what do wc find. I find in the statement, Madam, reference to a number of schemes. If I ask the Minister as to how many schemes are there for poverty alleviation, I am sure he will fail in this examination. He will not be able to answer

Perhaps, their number runs to more than thirty. I, myself, was trying to list them. But I am sorry, I must admit, The number of such I have failed. schemes is much more, but the result is much more bad, I am happy that he referred to the I.R.D.P., the integrated Rural Development Programme. May I ask the Minister : has he cared to go through the surveys, which hav> been made by no less an institution than the Reserve Bank of India, NABARD, banks, which have advanced money ' We claims that we are spending Rs. 1500 crores and that fifteen million peoples are employed. But has the money really gone to these people ? Has the money gone to the poorest of the poor? Has the money gone to the people, for whom this money was meant, for whom these schemes were meant, for whom was to be found employment Madam, there has been not merely wrong identification, but political patronages have also been bestowed. Loan was giver *for* the purpose of cattle, where it did not exist. And still, it changed hands three or four times. Loans are being given for the purpose of rearing goats in the deserts of Rajasthan. How can they find grass, one does not know. But this is how this scheme is being implemented. It is no use making

[Shri Shanti G. Patcl]

claims that these schemes have succeeded. Even a study by Prof. Rath, of the Gokhale Institute of Economics and Politics has shown that only three per cent-mind you, after going into all the surveys, he has come to the conclusion are the beneficiaries. The number of real beneficiaries is only three per cent. This is the success of this scheme in which Rs. 1500 crores have been put, in which over Rs 1500 crores are said to have been spent ! Therefore, it is no use making claims like this which do not take us to the goal of finding employment for the people. What needs to be done is, right remedies, right steps, have to be taken so that we can remedy the present situation. Is the Minister prepared to recommend to his colleagues in the Government that the wrong priorities which are being followed by the Planning Commission have to be changed ? Unless there is a revolutionary change in these priorities, things are going to remain as they are; rather, they will become worse ,as they have been becoming, as the years roll by.

Take, for instance, the question of land reforms, which is closely linked with employment. Land reforms are important, as far as employment is concerned. Here again, if you look at the facts, you will be dismaved to find that a lot of land declared surplus under the Ceiling Act is still to be taken possession of. A large portion of whatever has been recovered is still to be distributed. This is the way in which the land reform laws are being implemented. Stress has to be laid on schemes which give employment, . like the Employment Guarantee Scheme in the State of Maharashtra and such others. There also has to be, along with this, a scheme of unemployment allowance. Persons have to be offered work. The Constitution needs to be amended so that the right to work is given to every citizen in the country. Unless this right is guaranteed, nothing can happen. Government will have to come forward with such employment-generat-

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ing schemes which also guarantee unemployment allowance.

I would also like to submit that population control is also one of the things which needs to be taken more seriously and more systematically. We talk about it day in and day out. But what do we find? There has been no real advance as far as this is concerned. Will the Minister look into this problem and go into it thoroughly so that the matter is set right?

I am not opposed to modernisation. But I am referring to it because, it adds to the presently unemployed people. I am one of those who would like modernisation of this country at the earliest. I am not opposed to computerisation. But are we going to be so blind that we do not know what are going to be the consequences and implications of computerisation in every field, whether required or not required? I can understand, there are industries, there are certain jobs, which need computerisation, not everywhere. Just now, there is a mad race. I have been hearing, every public sector is trying to tell the world that they have the best computer. I have been hearing from the top men of these industries that they have been able to acquire the best computer, that they are going to advance and that they will be able to take the country forward. But unfortunately these people do not really know, do not realise what the consequences will be, how many people are going to be displaced. Of course, you need an army to defend our country. But the country with hungry stomachs cannot fight any foreign invador. We need internal strength to fight the foreign invador. The army that needs to be created in this country is an army which can be called Land Army so that it can be put to use for number of productive schemes, whether it is afforestation, whether it is deepening of the river beds or whatever it [is. There are hundreds of schemes I which can be thought of and this is [the idea which was given not now

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but I think, Shri Kalpnath Rai will recollect, by bis then leader Dr. Ram manohar Lohia, many many years back. It is very unfortunate that this particular idea has still not seen the light of the day. Unless systematic effort is made, I am afraid, we will again be moving to a situation which will become worse.

Referring to another policy aspect. *{Time* bell rings). I know, Madam, there is not enough time to refer to all the policies, but when I have said about the wrong policies, I must refer to some of them. The textile policy— to whom is it going to hit? It is going to hit the handloom sector people who are just living from hand to mouth. Some of these people are already under-employed. They are going to starve further if the present policy is going to be followed. They are asked to compete with the mill sector. The bullock cart will be competing with the rocket. How can this competition take place? So, this is the manner in which the Government's mind is working. This is the way in which the Government policies are being formulated and are sought to be implemented. I have only one question to ask and that is this. Is the Minister prepared to advise its Government to reverse the policies and then take the gear in the right direction so that we can reach the cherished goal as early as possible which was laid down before we got freedom.

श्री सूरक प्रसाद (बिहार) : महोदया, देश के अन्धर जो बेकारी की समस्या है वह बिस्फोटक बनती जा रही है और आने वाले दिनों में और अधिक बिस्फोटक बनेगी। सरकार जितनी भी योजनायें बनाती हैं, उन योजनाओं से अधिक से अधिक बेकारी ही बढ़ती चली जा रही है। 1950 में जहां 3 लाख लोग बेकार थे बहां 1980 में 1 करोड़ 10 लाख बेकार हो गये और 1985 में 2 करोड़ 40 लाख गोग बेकार हैं। कुछ लोगों का अनुमान ...

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श्री कल्पनाथ राय: ये रजिस्टर्ड लोग हैं ?

श्री सूरज प्रसाद: मैं रजिस्टर्ड लोगों की ही बात कर रहा हूं। ग्रंगर अन-रजिस्टर्ड लोगों की बात करूं तो यह संख्या कितने ही करोड़ों में है।

19वीं सदी के बाद जब हम बीसवीं सदी में जायेंगे तो कुछ लोगों का अनमान है कि उस समय देश में 20 करोड लोग बेकार हो जायेंगे। इस प्रकार से देश में बैंकारों की फौज तैयार हो रही है। ये बेकार लोग यों तो अपराधी धनते जा रहे हैं या आतंकवादियों की फीज में भर्ती होते चले जा रहे हैं। पंजाब और असम के अन्दर जो आंदोलन हए, इन आंदोलनों में इन बेकारों की बहत बड़ी भूमिका रही है। कुछ लोगों का कहना यह है कि ग्रौर ग्रभी श्री ग्रानन्द शर्मा ने कहा कि बैकारी एक विश्व समस्या है। लेकिन यह सरासर गलत है। बेकारी तो महज पंजीवादी देशों की समस्या है। जहां तक समाजवादी देशों का सवाल है किसी भी समाजवादी देश में कोई ग्रादमी बेकार नहीं है। इसलिये बेकारी का प्रधान कारण इस देश के अन्दर पंजीवादी व्यवस्था हैं। केंस ने कहा है कि पंजीवादी व्यवस्था के ग्रन्दर बेकारी निहित रहेगी । यह तो एक गंदगी है और यह गंदगी शांतिपूर्ण ग्रवस्था में जब पंजीबाद चलता रहता है तो यह दूर नहीं होती । यह सिर्फ युद्ध के समय में दूर की जा सकती है। अमेरिका जैसा मुल्क जिसका पूंजीबाद बहत विकसित है, वहां भी 13 प्रतिशत लोग ग्राज भी बेकार है. लेबर फोर्स के। इसी तरह से दसरे पंजीवादी देशों में भी बेकारी है। हमारी सरकार भी उन्हीं नीतियों मर चल रही हैं और इन नीतियों पर चलने के कारण ऐसी ग्रवस्था है। देश के ग्रन्दर इन नीतियों के चलते यह ग्रनमान लगाना कि ग्राने वाले दिनों में हम बेकारी की समस्या का समाधान निकाल लेंगे यह एक दिवास्वप्त होगा। ग्राज देश के अन्दर जितने भी कारखाने हैं, जैसे जुट के कारखाने हैं, टेक्सटाइल के कारखाने हैं, ये बंद हो रहे । जितने भी कारखाने हें उनमें से ग्रधिकांश बन्द है। शासन

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सरकार से यह कहना चाहता हूं कि सरकार को इस दिशा में कदम उठाना चाहिये। सरकार ने 25 हजार रुपये स्व-नियोजन योजना के लिए देने के लिए पूरे देश में रखे है। सरकार ने इस – के दवारा कितने लोगों को रोजगार दिया है ? क्या यह बात सही है कि 25 हजार रुपये जो महेया किये गये वह अधिक से अधिक धनियों के बैटों के हथों में चले गये ग्रीरगरीबों के बेटे इससे महरूम रखे गये। सरकार सातवीं पंचवर्षीय योजना में राजकीय क्षेत्र में उन्हीं उद्योगों को कम्पलीट करना चाहती है जो झान-गोइंग प्रोजक्टस हैं। मैं सरकार से पूछता चाहता ह कि सरकार जब सातवीं योजना में नये उदयोगों की स्थापना के लिए कोई कदम नहीं उठाना चाहती है तो लोगों को रोजगार कैसे मिलेगा ? जुट के उदयोग बन्द है, टेक्सटाइन के उद्योग बन्द है, क्या सरकार उनको खुलवाने की दिशा में कदम उठायेंगी। अंत में मैं सरकार से कहता चाहता हुं चीनी की मिलें देश के अन्दर बन्द हैं, बिहार और यु०पी० में बन्द हैं, क्या सरकार उनको खोलने की दिशा में या सरकारीकरण की दिशा में कोई कदम उठायेगी। ग्राज कारखाने इजारों की संख्या में बन्द है, उनको बिजली नहीं मिलती है, मार्किट नहीं मिलती है, कच्चा माल नहीं मिलता है, क्या सरकार उनको सुविधाएं महैया करेगी। जैसे कि कल्पनाथ राय जो ने कहा मैं सरकार से कहना चाहता हं कि शिक्षा नीति में जाब का निर्माण नहीं होता है, जाब का निर्माण होता है ग्राथिक नीतियों से क्या सरकार की वर्तमान ग्राधिक नौति यह इंगित नहीं करती कि देश के अन्दर बेंकारी बढती जा रही है। क्या सरकार इस नीति में कान्तिकारी परिवर्तन करने की दिशा में कदम उठायेंगी ? देश के 1981 के सेंसस को देखें तो प्रकट यह होता है कि देश के अन्दर सर्वहाराकरण बढ़ रहा है, किसान खेत मजदूर के अन्दर बदलता जा रहा है. यह 1981 के सेंसस की रिपोर्ट है। मैं सरकार से जानना चाहता है कि एक तरफ सरकार काम देने की बात करती है और दूसरी तरफ किसानों की जमोन

श्रि सरज प्रसाद] का कार्य राजकीय क्षेत्र का ग्रधिक से ग्रधिक प्रसार ग्रौर नियोजन के द्वारा ग्रथं व्यवस्था को सुदढ करना है । लेकिन 3.00P.M. सरकार की नीति सातवीं पंचवर्षीय योजना में यह. होने जा रही है कि राजकीय क्षेत्र को गौग बनाना आरेर प्राइवेट सेक्टर को ग्रधिक से ग्रधिक महत्व देना। ऐसी ग्रवस्था में सातवीं पंचवर्षीय योजना के अन्दर रोजगार निर्माण होने पर अधिक से अधिक के स्थान बेरोजगारों की संख्या बढ़ेगी। सरकार ने स्व-नियोजन नीति ग्राख्तवार की। इससे क्वा फल निकला? इसके दवारा जो रुपये ग्राबंटित किये गये वह रुपये तो मठठी भर इलाइट लोगों के बेटों के हाथों में चले गये और सहो मायने में बेकार हैं उनके हाथों में यह रुपये नहीं गये। सरकार ने कम्प्यटरीकरण की नीति ग्रहितयार की है। इससे क्या होगा ? ग्राने वाले दिनों से दरिद्वीकरण ग्रौर बैकारीकरण होगा। ग्राने वाले दिनों में कम्प्यटर के इस्तेमाल से देश में अधिक से ग्रधिक लोग बेकार होंने। मैं बीमा कम्पनी के बारे में एक रिपोर्ट पढ रहा था। बीमा कम्पनी में कम्प्पटर का इस्तेमाल होता है। उनका कहना यह है कि 1974 में जितने लोग बीमा कम्पनी में थे। 1985 में उतने ही लोग काम में हैं जबकि पालिसीज की संख्या दूगनी तिगुनी बढ़ गई है। ऐसी अवस्था में मैं सरकार से कहना चाहता हूं कि देश के ग्रन्दर बेकारी की समस्या के लमाधान के लिए एक मात्र रास्ता तो यह है कि समाजवाद की स्थापना हो लेकिन सरकार तो इस दिशा में केवल बातें ही करती है। बात समाजवाद की करना ग्रौर काम उसके खिलाफ करना सरकार की नीति हो गई है। ऐसी अवस्था में मैं सरकार से कहना चाहता हं कि सरकार को चाहिये कि जितने भी पंजीवादी देश हैं उन में सरकार बेकारों को बेकारी भत्ता देती है। मैं सरकार से यह पूछना चाहता हं कि क्या सरकार बेरोजगारों को कोई भत्ता देगी। हालांकि यह भत्ता सरकारी भोख है, इससे समस्या का समाधान नहीं होगा फिर भी सरकारी भिक्षा की मैं वकालत करता हूं। मैं 232

छीनी जा रही है बेकार होते जा रहे हैं क्या सरकार देश में इस प्रक्रिया को रोकने के लिए सहयोगी खेती की दिशा में कदम उठायेगी ताकि देश के अन्दर जो मार्जिनल किसान है जो सर्वहारा बन रहे हैं उसमें रोक लगाई जा सके। उनको काम की गारन्टी दीजा सके। सरकार ने भूमि सुधार को बिलकूल सेबोटाज कर सघार दिया है। भूमि से गांवों में जो लोग बेरोजगार हैं उनको काम दिया जा सकता है। कई साल से हम इसके लिए कह रहे हैं लेकिन अभी तक सरकार ने भमि सुधार कार्यक्रम में केवल 42 लाख " एकड़ जमीन निकाली है जबकि इससे दो करोड पन्द्रह लाख एकड जमीन निकल सकती है। मैं सरकार से पूछना चाहता हं कि सरकार को कौन सी चीज रोक रही है कि सरकार रेडिकल भूमिसुधार के जो कर्त्तव्य हैं उनको पूरा वरने की दिशा में कदम नहीं उठाती है ? पहली ग्रौर दूसरी पंचवर्षीय योजना के अन्दर 5 परसेंट जमीन निकालने की योजना थी जिसका मतलब यह है कि 2 करोड़ 15 लाख एकड जमीन। सरकार को कौन सी चीज रोक रही है इसको अधुरा छोड़ने में ? सरकार भूमि सुधार के कार्य को पूरा करे और गोंवों के अन्दर जो मॉर्जिनल फारमर्स खेत मजदूर में बदल रहे हैं इसको रोकने का एक रास्ता है और वह यह कि गांवों के अन्दर सहयोगी खेती आगे -THE DEPUTY CHAIRMAN : Mr. Minister.

SHRI PUTTAPAGA RADHAfew words.

PARVATHANENI SHRI ENDRA (Andhra Pradesh); He

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had stomach ache and had gone to hospital.

PUTTAPAGA SHRI RADHA. KRISHNA: I will endorse opinions of other Members. While endorsing them I will give reasons for endorsement. That is all.

THE DEPUTY CHAIRMAN : If you go on endorsing opinions of all the speakers, I think you will take one day.

PUTTAPAGA SHRI RADHA-KRISHNA : Madam, this unemployment problem is a national problem. It is not a problem of today; it was a problem of the nation even at the time when the first Five-Year Plan was launched in the country. We have completed six Plans. We spent i ,20,000 crores of rupees on six Five Year Plans. But we have nol solved amy extent of the unemployment problem . On the other hand, it is on increase. Of course, the increase is imminent. We cannot stop it. But the increase is disproportionate. It is not a proportional increase. It is disproportionately increasing. ^

Madam, this is a very dangerous problem because the youth of the country, being unemployed, turn into extremists, turn into beggars, J rather criminals. So, this is the problem to be tackled with the tmost efforts by the entire country. It is not the problem of a section or a region or so.

Some speakers have given the figures. I KRISHNA (Andhra Pradesh) Madam, need not give the figures. But all those figures as I already requested, I will speak a which are available at the employment exchanges, are pertaining only to the educated people and that too seeking clerical jobs THE DEPUTY CHAIRMAN: I had mostly. Some suitable people are going to called your name, but you were not industries where-ever jobs are available present. You should be extremely brief". without registering their names in the employment exchanges. And more UP-particularly for the rural people who are working oa

[Shri Puttapaga Radhakrishna]

the agricultural front, there is no employment exchange, and there is no account of unemployment in the rural areas. Madam, all these figures show that there is an acute unemployment in the country, and there is unemployment amongst the people who are already employed . Already speakers have explained about it, and I need not explain. Parttime workers are there and some seasonal workers are there . For instance agricultural labourers are there. They work for a certain period, and afterwords they go without job in off-season. These are types of unemployment, and all types are dangerous, and they are to be controlled. Of course, our young Prime Minister is trying to become a dynamic leader, and he is proposing automation and computerisation. Automation and computerisation may not cause to retrench the employed, abut they may stop the increase of-employment potentiality, the employemt prospects may be hit. While introducing computers and With the automation, this should be kept in mind. These Thank you. should not come in the way of prospective employment chances.

And the other thing is, our education system is also to be changed. Of course, the Prime Minister is promising vocational महोदया, आज में समझता हूं कि आपको education to the nation. We do not know how अध्यक्षता में देश को एक अत्यन्त महत्वपूर्ण far it will be done, and how it will be समस्या पर विचार करने का मौका मिला introduced. For the time being, our old system of the Britishers is going on in this country. Not only are unemployees produced, but ने अपने विचार प्रकट किए। इसमें कोई unskilled labour, educated unskilled labour, is शक नहीं है कि देश में बेरोजगारी की produced in schools and colleges. We must समस्या बहुत बढ़ी है और ज्यादा में switch over to vocational education, and we must make an educated man earn his own bread, but witiiout assistance of the में यह कहता हूं कि चुकि डेढ़ सो-दो सो Government, witilout starting and without साल तक अंग्रेजों का राज रहा, उन दिनों hiring into extremist, beggar or criminal. The में करीब-करीब हमारे देश की आधिक national economy is loosing the services of the youth of this country. Most of the youth are unemployed and it is a big loss to the nation. The Government should examine, how far the नीचे रहने लग गए थे। अब youth can be provided employment.

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If at all there is unemployment that should be among tht old-aged persons. In that case there may not be any serious economic problem.

I request the Labour Minister who ' is not here to make a comprehensive scheme for solving the unemployment problem. He is very much acquainted the labour problem with and unemployment problem as he was a Labour Minister of our State. I request the Minister who will be replying to this Calling Attention to convey to the Labour Minister to prepare а comprehensive scheme. It should not be included as a part of , the plan. The plan must be a job oriented one. The proposed Seventh Plan is not much of a job-oriented Plan.

With these words, I conclude.

श्री चंद्रलाल चंद्राकर : उपसभापति 3 महोदया, आज में समझता हं कि आपकी है। इसमें कुल अभी तक 11 सदस्यों उसके इतिहास पर न जाकर सारांश स्थिति ऐसी हो गयी कि लगमग 100 में 95 लोग गरीबी की रेखा के 1947 से आजादी मिलने के बाद से सरकार ने लगातार इस बात का प्रयत्न किया है कि जितनी जल्दी बेरोजगारी दूर हो सके दर की जाये।

उपसमापति महोदया, जहां तक बेरोजगारी का सवाल है, वह गरीबी से जुड़ा हुआ है। अब जहां गरीबी होगी, वहां बेरोजगारी होगी और जहां बेरोजगारी अधिक होगी, वहां गरीबी भी होगी।

इस चीज को बहुत ग्रारसे से, पहली पंचवर्षीय योजना के समय से हो ध्यान में रखा गया है कि देश में गरीबी दूर की जायें और बेरोजगारी दूर की जायें। इसलिए पहली पंचवर्षीय योजना, दूसरी पंचवर्षीय योजना, तीसरी पंचवर्वीय योजना ग्रौर इसी प्रकार योजनाएं बनाते हुए ग्राज हम सातवीं पंचवर्षीय योजना में प्रवेश कर चुके हैं। ग्राज प्रायः सभी सदस्यों ने आंकडों पर बहत जोर दिया है। यह ठोक भी है कि आंकड़ों पर जोर दिया जाना चाहिए । लेकिन हर कोई जानता है कि जितने भी हमारे एम्पलायमेंट-एक्पचेंज के दफ्तर हैं, वह हमारे देश भर में 720 हैं और इसके अलावा 80 युनिवसिटीज में भी एम्पलायमेंट ब्यरों खुले हुए हैं। इस तरह से यहां जितने ब्य्रों खुले हुए है , उनमें आप झच्छी तरह से स्वयं जानते हैं, ग्रौर जितने भी राजनीतिक क्षेत्र में काम करते हैं लोग, हरेक शख्स जानता है कि जो झांकडे हैं, वे एकदम दर्पण नहीं है, मिरर नहीं हैं, जो रिफ्लेक्ट कर सके कि वास्तविक सही स्विति नौकरियों को क्या है ? ग्राज किसी युवक या युवती को ग्रगर साढे तोन सौ रुपए की नौकरी मिल जाती है, तो उसकी इच्छा होती है कि उसको सात सौ रूपए को नौकरी क्यों न मिले और इसलिए वह भी एम्पलायमेंट एक्सवेंज में नाम रखता है ग्रीर कुछ उच्च पद के लिये अपने नाम वहां रजिस्टर्ड कराते हैं। इसी तरह से ग्रामीण क्षेत में यवक ग्रौर युवतियां जो है, बहुत अधिक ग्रपना नाम भी रजिस्टर्ड नहीं कराते हें ग्रौर रजिस्टर्ड कराते भी हैं, तो उनको कई क्षेत्रों में निराशा हुई है, मेरा खुद का अनुभव है, मैं जानता हूं, जब तक उनको ए म्पलायमेंट एक्सचेंज से यह पत्र पहुंच पाता है कि अमुक तारीख को आपका इन्टरव्यु है, तब तक उन्हें मालूम होता है कि वह इन्टरब्य को तिथि हो समाप्त हो चुकी है। इस तरह के बहुत केसेज हैं। मैं आंकडों के सहारे भी अपनी वात कहना चाहंगा, लेकिन मैं मान कर चलता हं कि म्रांकडे पूर्णतः सही नहीं the l

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डा० शान्ति गी० पटेल : वह आपके दिए हुए झांकड़े हैं।

श्री चन्द्रलाल चन्द्राकर : ग्राप शान्ति से सुनते जाइये। मैं बताना चाहूंगा कि आंकड़ें डायरेक्शन हैं, दिशा देते हैं कितता बढ़ रहा है या कम हो रहा है। आप यह कहें कि 5 परसेंट बढा या 1 परसेंट यह नहीं हो सकता। चाहे ग्रामीण केवों में हो, चाहे शहरी क्षेत्रों में, चाहे महिलाओं में हो, या अनस्किल्ड लेवर हो, इसमें कोई शक नहीं कि आज ग्रादमी कहीं भी हो कोशिश इस बात को करता है पढ़ने-लिखने के बाद कि वह नौकरी के लिए दरखास्त दे। कुछ नहीं भी कराते। मैं समझता हं कि हमारे देश में तीन तरह के क्षेत्र हैं, एक कृषि का क्षेत्र है एक उद्योग का क्षेत्र है ग्रौर तीसरा है वाणिज्य का क्षेत्र। मैं बताना चाहंगा कि इन तोनों क्षेत्रों में लोगों को ग्रधिक काम देने के लिए सरकार क्या कर रही है। चौया क्षेत्र है साइंस ग्रौर टेक्नोलोजी का। बहत चर्चा हुई कि कम्प्यूटर से क्या होता है। उस पर भी मैं बताऊंगा। पहले में चर्चा करूंगा कृषि, उद्योग ग्रोर वाणिज्य की ग्रीर उसके बाद साइंस भ्रौर टेक्नोलोजी की । इषि के सिलसिले में मैं पहले बताना चाहता हं स्वभावतः क्योंकि हमारे देश की 80 प्रतिशत जनता ग्रामीण क्षेत्र में रहती है। जब यह देखा कि हमारे देश में गरीबी की रेखा के नीचे रहने वाले लोगों की संख्या बहुत ग्रधिक है तो हमारी स्व0 प्रधान मंती श्रीमती इन्दिरा गांधी ने सोचा कि गरीबी को दूर करने के लिए जितने उपाय किए गए हैं वे आधिक विकास के साथ जुडे हुए तो हैं लेकिन फिर भी जो गरीब हैं, दुरदराज गांव में रहते हैं, पढेलिखे नहीं हैं; बहुत भोले-भाले हैं उनके पास किसी तरह का काम नहीं है; उनको खाने-पीने का जरिया भी महैया नहीं हो रहा है तो उन्होंने सोचा कि ऐसे लोगों की मदद की जायें; इसलिए छठी पंचवर्षीय योजना में ग्राम लोगों को मालम ही होगा।

THE DEPUTY CHAIRMAN : Mr. Gopalsaray, you made a speech. Why don't you listen to the Minister now.

SHRI ALADI ARUNA alias V.ARUNACHALAM (TamilNadu): Madam Deputy Chairman, majority of the Members at present sitting in the House are non-Hindi speaking people. Let the Minister reply in English.

श्री चन्दूलाल चन्द्राकर : मैं समझता हूं कि आप लोग हिन्दी और अंग्रेजी के चक्कर में भ पड़ें । अनुवाद का यन्त लगा हुआ है, आप उसको सुन सकते है । मेहरबानी करके भाषा के झगड़े में , रुमय व्यतीत न करें और मेरा भी ध्यान उसकी ओर आइ.ष्ट न करें । जितने बोलने वाले हैं उनसे से अधिकांश हिन्दी में बोले । चाहे यह सदन हो या दूसरा, अधिकांश वक्ता जिश भाषा में बोलते हैं मैं उसको फालो करता हूं । इसीलिए मैंने हिन्दी में बोलना उचित समझा । मैं कष्ठ रहा था ।

THE DEPUTY CHAIRMAN : Mr.Gopalsamy, please don't interrupt. First you were interrupting by cross talk and now you are interrupting the proceedings *oithc* House.

श्री चन्द्रलील चन्द्राकर: मैंने, इसीलिए कहा कि ग्रामीण क्षेंतों में बैरोजगारी को समस्या गरीबी से जुड़ी हुई है और इसीलिए छठं? पंचवर्षीय योजना में गरीबो की रेखा के नीचे रहने वालों को आधिक सहायता दी गई। 165 लाख पुरुष ग्रीर महिलाओं की आधिक सहायता दी गई जिससे कि वे गरीबी को रेखा भार कर सर्के। परिधार में 5 व्यक्ति होते हैं तो उनकी संख्या हो जाती है 8 करोड़ इस तरह से 8 करोड़ ग्रादमियों को 5 साल के ग्रन्दर गरीबी की रेखा से जपर उठाने का जो प्रयत्न किया गया बह इस देश में तो क्या दुनिया के इतिहास में ऐसा कोई दूसरा उदाहरणा आप को नहीं मिलेगा । इतिहास में आप को कहीं नहीं मिलेगा कि किसी नेता ने ऐसा नदम उठाया हो जिस में 8 करोड़ लोगों को सहायता दी गयी है। मैं मानता हं कि भाष इस के महत्व को नहीं

Public *Importance* समझोंगे----वैसे यह मझे कहना तो नहीं चाहिए क्योंकि आप सम्मानित संसद सदस्य हैं लेकिन इपय इस को सोचिये और मैं समझता हं कि इतिहासकार बतायेंगें कि इसका कितना महत्व है। मैं थोड़ो देर में इस पर प्रकाश डालना चाहंगा कि इस पर तो अलग-अलग रायें हैं कि इस प्रयास में कितने लोग गरीबी की रेखा के ऊपर उठ पाये हैं लेकिन जितने बैंक्स हैं या दूसरी संस्थायें हैं उनके जो प्रयतन है उन के हिसाब से 47 से 49 पररोंट लोगों को जो पैसा दिया गया उससे उन्होंने यह गरीबी की रेखा पार की ग्रीर इसलिये 1950 से लेकर 1980 तक जो हमारे देश की झाथिक स्थिति थी उस के ग्रनसार हम सोचते थे कि पिछले 30 वर्ष में गरीबी की रेखा के ऊपर 50, 52 या 55 परसेंट लोग रहे हैं, लेकिन 1980 ग्रीर 1985 के बीच में गरीबी की रेखा के नीचे रहने वालों की संख्या 51 से घट कर 37 परसेंट हो गयी। ग्रीर देश में 14 परसेंट गरीबी की रेखा से ऊपर आने वालों की संख्या छठी योजना में बढी। इस का कारण यही है कि गरीखी की रेखा के नीचे जो हैं उनको डाइरेक्ट सहायता दी गयी और उस का परिणाम यह है कि वे ऊपर ग्रायें। हालांकि एन० ग्रार०ई०पी० ग्रौर ग्रार०एल०ई०जी०पी० के ग्रांतगंत ग्राज ग्रानेक लोगों को काम दिया जा रहा है और इससे काफी लोगों को काम मिला है। स्नाप लोग जितने भी इस क्षेत्र में काम करने वाले हैं इस बात को ग्रच्छी तरह से जानते हैं। ग्राज हमारे देश में पढे लिखे बेरोजगारों की संख्या चाहे गांवों में हो या शहरों में हो बहत ग्रधिक बढी है और उनके ग्रांकडे इस वक्त सही सही नहीं मिल सकते। जो आंकड़े हैं उन में बहुत तथ्य नहीं है। यह सही है कि पढ़े लिखे बेरोजगारों की संख्या बहुत अधिक है और यह स्थिति भयावह है और इसी लिये छठी योजना में और सातवीं योजना में इस बात पर जोर दिया गया है। हर एक को सरकारी नौकरी मिलना तो मुश्किल है इसलिये सातवीं योजना में इस बात पर जोर दिया गया है कि ऐसे लोगों को बोकेशनल

ट्रेनिंग दी जाय और इसके जरिये यह नाम किया जाय और ग्रामीण क्षेत्रों में टायसम के द्वारा गांव के यवक और युवतियों को हर ब्लाक में 40,40 के ग्रंप चलाये जायें। और उस में उन को ट्रेनिंग दी जाती है और उनको स्टाइपेंड दिया जाता है और फिर उनको पैसा दिया जाता है ताकि जिस काम को वे सीखे उसके बाद उसी धंधे में वे लग जायें। ऐसे 10 साल युवक युवतियों को टैनिंग दी गयी जिन्होंने अपने पैरों पर खडे होकर काम शरू किया। इसमें 5 लाख से कुछ अधिक अपने पैरों पर खडे हो सके हैं और दूसरे वाकी 5 लाख नौकरी आदि में चले गये। इस प्रकार से यह आकेशनल देनिंग का एक महत्वपूर्ण कदम सरकार ने उठाया है और हर एक राज्य में कम से कम एक ऐसा केन्द्र खोला जा रहा है जहां बड़े पैमाने पर वोकेशनल टेनिंग दी जायेगी देश भर में। इस तरह से 30 जगह वोकेशनल ट्रेनिंग देने का कार्य किया गया है झौर इसमें केन्द्र सरकार को तरफ से सारा पैसा दिया जाता है। इस बोकेशनल ट्रेनिंग की व्यवस्था की गयी है और उसके लिये स्टाफ स्रौर स्टाइपेंड देने का काम किया जा रहा है ।

Matter of Urgent Public Importance

श्री चन्द्रलाल चंद्राकर : वेरोजगारी

कब तक समाप्त होगी, इसके लिए अगर में सारांश में उत्तर दूं तो शायद आप नाराज हो जाएंगे। आज की दैनिक समस्या क्या है, उसका उपाय क्या है उसको हम हल कर रहे हैं। हर एक प्रति-निधि जो करता है, हर कोई चाहता है कि आज की समस्ता आज हल हो जाए। लेकिन देश में जो बड़े नेता होते हैं वह 5 साल, 10 साल, 25 साल के लिए भी सोचते हैं तो जो फ्युचर प्लानिग करता है वह भविष्य के लिए भी देखता है।

श्री पर्वतनेनि उपेन्द्र : 38 साल के वाद हम सवाल पूछ रहे हैं। ग्रायसे ...

श्री चन्द्रलाल चन्द्राकर : जनता पार्टी के जो प्रधान मंत्री थे उन्होंने तो ग्राश्वासन दिया था कि 10 साल में बेरोजगारी दूर हो जाएगी यह वचन दिया था। 10 साल में क्या हुआ ? वह जानते थे कि 10 साल तो रहना ही नहीं है. इसलिए 10 साल कह दो । हमारी सरकार को रहना है ग्रीर देश के लिए काम करना है।

SHRI SURESH KALMADI: On a point of order ...

श्री पर्वंतनेनि उपेन्द्र : इसमें किस को No, I am not yielding. SHRI CHANDULAL CHAND-RAKAR : द्रेनिंग दी जाती है ?

> THE DEPUTY CHAIRMAN : Mr. Minister, he is on a point of order.

थी चन्द्रलाल चंद्राकर: अभी यह ट्रेनिंग SHRI SURESH KALMADI : What we 1985 से गुरू हुई है । जो ट्रेनिंग पा have noticed is he is making a general bhashan. चुके हैं उनकी संख्या 4 हजार है । यह We Members have raised specific question in ट्रोनग इसी साल गुरू हुई है।... (व्यवधान) the Calling-Attention. He has so far failed to Four thousand have been trained answer anyone of them. I seek your protection, Madam Deputy Chairman... in this year up till now. ऐसी उम्मीद है कि प्रतिवर्ष जब देनिंग THE DEPUTY CHAIRMAN : He is not देने का प्रबंध हो जाएगा तो धीरे-धीरे concluding his speech. Please listen to him.

इनको संख्या बढ़कर 20-25 इजार हो जाएगी। ...

SHRI CHANDULAL CHAND-RAKAR : I do not know whether

श्री पर्वंतनेनि उपेन्द्र : कितनो सेंच्यरोज लगेंगी बेरोजगारी दूर करने में ?

[Shri Ghandulal Chandrakar]

you have understood my Hindi. But ma com? supposing you have understood, I am dealing with agriculture now in the rural areas (Interruptions)

THE DEPUTY CHAIRMAN : Mr. Kalmadi, please listen to the Minister.

DR. SHANTI G. PATEL : श्री चन्दू लाल चन्द्राक्षर : ग्रापको मैंने कहा कि मैं चार हिस्सों में जवाब दूंगा । पहले मैं धामीण क्षेत्र के बारे में बता रहा ह . . (व्यवधान)

श्री सुरेश कलमाडी: हमारे सवालों का उत्तर हमें चाहिये . . . (व्यवधान)

श्री धन्दूताल चंदाकर: आपके सभी सवालों का उत्तर दूंगा । जब मैं विना उत्तर दिए बैठ जाऊं तो बताइये कि किसका उत्तर नहीं दिया . . . (व्यवधान)

महोदया, मझे इस बात की खुशी है कि जितने भी बक्ता यहां हैं, मझे आशा है' कि वे ग्रामीण क्षेत्न के बारे में, बेरोज-गारी के बारे में पहले सुनना चाहते हैं। मझे ऐसा लगता है कि कलमाडी जो को ग्रामीण क्षेत्र में कोई दिलचस्पी नहीं है। वह दूर की बात चाहते होंगे, ग्रामीण क्षेत्रों की जो बात ग्रभी तक मैंने बताई उसमें जितने लोगों को टेनिंग दी गई है वह ग्रामीण विकास के कार्यक्रम का हिस्सा है। जो रूरल डेवलपमेंट के अधीन ग्रामीण विकास कार्यक्रम हैं उनके जरिए हम बेरोज-हैं । ऐसा गारी दूर करना चाहते ग्रंदाजा है कि जो आज पावर्टी लाइन के नीचे के लोग हैं, वेरोजगारी दूर होने से उनकी स्थिति में सुधार होगा । गरीबी बेरोजगारी से जुड़ी हुई है ग्रौर वेरोजगारी गरीबी से । इसलिए जब बेरोजगारी दूर हो जाएगी तो गरीबी भी दूर हो जाएगी। इसीलिए गरीबी दूर करने के लिए 7वीं और 8वीं पंचवर्षीय योजनाओं में ऐसा अंदाजा हैं कि गरीबी रेखा से नीचे रहने वालों की माज जो संख्या 37 परसेंट है, वह 1994-95 तक घटकर लगभग 10 प्रतिशत हो जाएगी । तो मैं समझता हूं कि ये जो कार्यकम हैं, इनसे गरीबी दूर हो सकेगी।

डा० श्याम सुन्दर महापात्र (उड़ीसा) : कब तक ?

श्री चल्द्र लाल चन्द्राकर : अरे भाई, आप तो हिन्दी जानते हो, आप तो सूनो। मैंने कहा कि 10 परसेंट रह जाएगी। गरीवी की रेखा से नीचे रहने वालों की संख्या 1994-95 में 10 परसेंट रह जाएगी । झाप समझ लोजिए । झभी भी नहीं समझे ? इससे सरल हिन्दी क्या बोल। (व्यवधान) मेरा कहने का मतलव यह है कि 1994-95 में गरीबी की रेखा से नीचे रहने वालों की संख्या 10 परसेंट तक रह जाने की उम्मीद है। हम इसका उन्मुलन कर रहे हैं। अब आप थोडी देर के लिए सोचिए उद्योगों के बारे में । उद्योग में तीन चीजे एक साथ जडी हई हैं। बहत से लोग इस बात की चर्चा करते रहे कि यह कम्प्यूटर कहां से आ गया । इनकी समझ में नहीं आया कि यह कहां से आया । मुझे ऐसा लगता है कि इस पर मुझे ज्यादा लेक्चर देना पड़ेगा मझे ज्यादा कुछ कहनां पड़ेगा । आप लोगों को इतना मालूम है कि कम्प्युटर जहां भी लगे हैं उससे क्या फायदा हो रहा हैं। मैं थोड़ा सा अंग्रेजी में विस्तार से समझाना चाहता हूं । जहां भी कम्प्यू-टर लगे हैं वहां पर हमने स्पष्ट रूप से कह दिया है . . .

डा० शाम्ती गी० पटेल : कम्प्यूटर का हिन्दी का क्या हैं इसे हिन्दी में बताइये ?

श्री चन्दू लाल चंद्राकर: आप इसकी हिन्दी जानना चाहते हैं तो इसको कहते हैं सांख्यिकीयंत । अब समझ में आया । ... (व्यवधान) मैं आपको इसके वारे में बता रहा था.... (व्यवधान)

Mr. Minister, you have disowned your own baby and you say that it is an illegitimate baby. You are referring to the Employment Exchange figures and are saying that they are not correct. That is what you are saying. SHRI CHANDULAL CHAND-RAKAR : Dr. Patel, I think you understand a little at least of my Hindi; I think you understand Hindi. I said this only gives the direction.

SHRI PARVATHANENI UP-ENDRA : It gives an indication.

SHRI CHANDULAL CHAND-

RARAR : and it will not bs a correct thing if I say that on such and such date, that is, on the 5th of December, 1985 so many people were unemployed according to these ' figures. That will be a totally wrong picture. That is why I have said that this give only a direction in which the country is moving or an indication of the size of the problem. This gives only an indication of the direction in which our country is moving to solve the unemployment problem.

इसके बाद मैं यह कहना चाहता हूं कि बहुत से लोगों ने कम्प्यूटर के बारे में शिकायत की हैं, उन्होंने कहा है कि इसका मतलब यह हैं कि इससे बेरोजगारी बढ़ेगी। मैंने पहले कहा है कि इसके लिए तीन-चार चीजों की जरूरत पड़ती है। ग्रौर जहां-जहां ये लगे हैं हमने उनको ग्रादेश दिए हैं:

Firstly, there will be no retrenchment as a result of computerisation and any worker rendered surplus would be absorbed.

Secondly, there would be no loss of earnings or wages of the existing workers.

Thirdly, there would be no adverse effect on the conditions of work, promotion prospects, etc. of the workers.

Fourthly, there would be adequate safeguards to protect the workers' interests including the method of sharing the possible benefits.

SHRI PARVATHANENI UP-ENDRA: He spoke of the employ-ment potential in the future and not

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bout the security of the existing mployed people.

DR. SHANri G. PATEL: Madam, I do not want to disturb him. But I want to p^int out one thing to him. (*Interruptions*).

THE DEPUTY CH\IRMAN : Dr. Patel, you please listen to him.

DR. SHANTI G. PATEL: He also asked as to what the additional employment potential is. He may answer that also.

े उन्तमार्थतिः अप इनकी वात मुन लोजिए त्राप बैठ जोइने (ब्बबबान)

श्री चल्द्रलाल चंद्राकर: मैं यह बता रहा हूं कि - जन तक প্ৰদিকা नहीं बाधगा तब तक **भ्रापको** पहले नहो पडेगा । (व्यवधान) आप घबराइय नहीं, मैं सब बता रहा हं। काफी देर तन श्रापको बता सकता हूं कि इस से क्या होगा। ग्राप उदाहरण के लिए ग्राए। ग्राप चिल्ला कर कह रहे हैं कि कम्प्यूटर लगाने से बेरोजगारी बढ़ेगी (व्यवधान) विरोध किया, हस्तक्षेप किया, ग्राप लोग एतराज कर रहे है (व्यवधान)

SHRI SURESH KALMADI We are not opposed to computer and we *hive* not said so. In fact, have said that wherever necessary computers may be used. I have sail that computers may be used in de partments like the Atomic Energ Establishment or in the Departmer of Science and Technology. W are opposed to its application fo office purposes only.

SHRI CHANDULAL CHANI RAKAR : That is why I am teliin that we are going to use compute wherever necessary. (*Interruptions*),

SHRI SUKOMAL SEN : Yo will say that they are necessary i the banks, in the Insurance Co poration, also? (*Interruptions*).

SHRI CHANDULAL CHANI RAKAR : I am going to say th:

[Shri Chandulal Chaiidrakar]

they will be used is the insurance establishment also. You please sit down; you please keep quiet. (*Inter~ mptions*).

मेरा मतलब यह है कि जितनी चर्चा यहां हुई है उस सबमें यही है बेरोजगारी को दूर किया जाए । बेरोजगारी दर हो ग्रीर ज्यादा लोगों को एम्पलायमेंट मिले, वैकिंग में, इंग्वोरेंस में यह लगे लेकिन में एक बात कहना चाहता हूं कि जो उद्योग-चलता है ग्राप जानते है उसके लिये बिजली चाहिए। खेती का उत्पादन कैसे बढता है जब बिजली का उत्पादन बहे। आपके भी बिजलो के जितने कत्वशनल स्टिम चैक करने के लिये है, उनकी कैंपसीटी, क्षमता 30 प्रतियत ₫, है या 50 प्रतिशत है। 40 प्रतिशत में आपको सारांश में इतना बता दूं कि कंम्प्यटर का जब उपयोग होगा तो निमि-चत रूप से बिजली का उत्पादन बढ़ेगा। यदि वह 15 प्रतिशत भी बढता है और देश में 15 प्रतिशत बिजली का ज्यादा उत्पादन होगा तो उससे उतने अधिक उद्योग लगेंगे और उतने ही अधिक लोगों को काम मिलेगा। चाहे वह उद्योग के क्षेत्र में हो या कृषि के क्षेत्र में हो, ग्रधिक लोगों को काम मिलेगा। कम्पयुटर से लोगों का काम ज्यादा मिलता है, मैं यह नहीं कहता हूं कि एक जगह लेकिन स्रोवर स्राल देखा जाये तो इससे ज्यादा लोगों को काम मिलेगा। (व्यवधान)... आप बैठ जाइये कुपा करके। मैं बता रहा हं। आप सुनिये। आप लगातार दो मिनट बाद खडे हो जाते हैं।

दूसरा कोयला है। जहां माइन्स हैं, जो कोल फील्ड है वहां से वह दूर जाता है। वनवाद ग्रौर सिगरोली से बैगनों की मूबमेंट होती है तो उसे कितने ही लोग हैडल करते हैं। लेकिन कंम्प्यूटर के इस्तेमाल करने से रह मालूम रहेगा कि कोयला कितने वजे रहुंचा या कितनी तादाद में पहुंचा है; राज कहां खड़ा हुम्रा है। इससे बैगनों का री ज्यादा पपयोग होगा? कोयला पहुंचने 1 फिर बिजली का उत्पादन होगी ग्रौर तेयला सब जयह पहुंचेगा। A] Matter of Urgent 248 Public Importance आधे पर्वतनेनि उपपेन्द्र : जहां जरूी है वहां नहीं करते है।

श्री चन्दूलाल चन्द्राकरः जहां जरूरी होता है, वहीं करते हैं।

मैंने छोट की उद्योगों की बात नहीं करता लेकिन बड़े बड़े उद्योगों में कप्म्यूटर का उपयोग होगा तो उसमें बहुत फक पड़ेगा ग्रौर लाखों की संख्यामें लोगों को काम मिलेगा।

तीसरा, इनर्जी जो तेल का उत्पादन है, पेट्रोल का उत्पादन है, अगर इसमें कम्प्यटर लगाते हैं तो आप मानिये कि इसमें उत्पादन निश्चित रूप से ग्रधिक होगा और जब तेल का उत्पादन अधिक होगा तो देश में ज्यादा बसें चलेंगी। ज्यादा ट्राम चलोंगी और इससे हमारे देश में ट्रासपोर्ट और कामर्स के अंदर ज्यादा प्रगति होगी। अब आप इरोगेशन के मामले को लें आप जानते है कि पानी एक प्वाइट से निकलता है ग्रौर केनाल के जरिये खेत में पहुंच जाता है। जितना पानी खेत में पहुंचते है, हम सब जानते हैं कि खेत में जितने पानी की जरूरत है उससे अधिक पानी चला जाता है और उससे पानी का दरूपयोग होता है। इससे क्या होता है कि उसमें सैलेनिटी होती है, उसमें कुछ नमक आ जाता है। लेकिन कम्प्यूटर लगाने से हमको मालूम रहेगा कि जमीन को कितना पानी देना है और इससे पानी का अधिक अच्छा उपयोग हो सकेगा । मैं उदाहरण देना चाहता हं कि जहां जिस राज्य में ग्राज 35 प्रतिशत इरीगेशन हो रहा है वहां पर कम्प्युटर्स का उपयोग करने से इरीगेशन 70 সবিয়ব हो जायेगी आप जानते है कि आज का युग साइंस और टेकनालोजी का है ? और हमारे वैज्ञानिक जमीन के वारे में, उसके सरफेस के बारे में बतायेंगे और कम्प्युटरों की मदद से हम उसी तरह से उसका उपयोग करेंगे। समुद्र में भी बहुत धन छि-पा हुआ है अगर हम वहा पर साइंस एंड टक्नालाजी का उपयोग करेंगे तो ज्यादा

लाभ मिल सकता है। स्पेस में भी इसका उपयोग होगा तो हमारा देश नि-श्चित रूप से ग्रागे बढेगा ग्रीर हमारे का विकास होगा ग्रौर हमारे देश यहां जो गरीबी है वह दूर होगी, बेरोजगारी दूर होगी? साइंस स्रौर टैक्नालाजी की सहायता से हम विकास करने की कोशिश करेंगे। जितनो देश में बेरोजगारी है उसको दूर भी करने में और तमाम लोगों को काम देने के लिये भाषण करने से या खाली प्रद-ग्रांन करने से कुछ नहीं होगी। इसके लिये साइंस एंड टेक्नालाजी का उपयोग करना पडेगा। इललिये इस बात को ध्यान में रखकर साइंस एंड टैक्नालाजी की बहत उपयोगिता है हमें अपनी अम शक्ति को इसमें लगाना है साथ ही साथ हमारे देश के जो एकसपर्ट हैं, वैज्ञानिक हैं, कृषि बैज्ञानिक है, जो इन चीजों में दिलचस्पी रखते हैं उनकी सहायता से हमारे देश में गरीबी दूर होगी, बेरो-जगारी दूर होगी । ग्रधिक आकड़ों में न जा कर मैंने इन्हीं चीजों पर कहा है अधिक समय न ले कर मैं इतना ही कह-ना चाहता हं कि ग्राप लोगों ने जो कहा है इसके लिए मैं अपका बहुत बहुत धन्य-वाद करता हं।

SHRI SURESH KALMADI : He has not answered even one of my questions. This shows the lethargy of the Government to the unemployment problem as a whole. I walk out of the House in protest.

(At this stage the hon. Member left *the Chamber*)

श्वी कल्पनाथ रायः आदरणीय उपसभा-पति महोदया, सेंट्रल गवर्नमेंट की सर्वि-सेज में आपने डेढ़ साल से बैन लगाया हुआ है, यह बैन आप कब तक उठायेंगे पिछले डेढ़ साल से कोई भी इम्यालयमेंट नहीं हो रहा है, नयी रिकटमेंट नहीं हो रही है, मैं यह जाना चाहता हूं कि यह The question was put and the was बैन कब उठेगा।

श्री चन्द्रलाल चन्द्राकर: आप एक चीज I introduce the Bill. को मान लीजिय, मैं अधिक चर्चा में नहीं

Matter of Urgent Public Importaivce

जाना चाहता । अभी जो बैन है वह इस तरह से नहीं कि माननीय सदस्य कह रहे हैं। जहां पर जरूरत पड़ती है (व्यवधान) अगर किसी जगह बैन है लेकिन रिकटमेंट के लिए हायर अयार्टी की परमिशन लेनी पड़ती है। जहां बहुत अ वयश्क हो वहां परिमिशन लेनी पड़ती है! ऐस। नही है कि बैन के साथ बिलकुल भर्ती नहीं की जाती जहा आवयस्क होती है वहा भर्ती की जाती है ग्रीर जहां सुपरफलूयस पोस्ट हो वहां भर्ती नहीं की जाती है।

श्री जगदम्बो प्रसाद यादव (बिहार) : कोग्राप्रेटिव वेंक्स में भी बन्द है (ब्यबधान)

श्री कल्पनाय रायः यह सवाल नीति-गत है'। (व्यवधान) सेंट्ल गवर्नमेंट की नौक-रियों में पिछले डेढ़ साल से बैन लगा हुआ है तो क्या सरकार की यह नीति है, बैन हटेगा या नहीं हटेगा । यह नहीं मिनिस्टर चाहे तो भर्तों कर लें न चाहे तो न करें?

श्री चन्द्रलाल चन्द्राकर : मैं यह कह रहा हं कि इस तरह से कोई नीति नहीं है। इस तरह से नीति नहीं है जहां आवयश्क होता है वहां हायर बाडी से कैबीनेट की ग्रावल ली जाती है। (व्यवधान)

THE KHADI AND VILLAGE IN-DUSTRIES COMMISSION (AM-ENDMENT) BILL, 1985

THE MINISTER OF STATE IN THE DEPARTMENT OF **INDUSTRIAL** DEVELOPMENT (SHRI Μ ARUNACHALAM) : Madam. I beg to move for leave to introduce a Bill further to amend the Khadi and Village Industries Commission Act, 1956.

adopted.

SHRI M. ARUNACHALAM Madam,

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